

# IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :22-04-2024

Date : 22.04.2024									
S L N O.	C.A. No.	Date of Appli cation	Case No.	Name of the Applicant	C.C Typ e	Judge / Court Name	C.C Applied For	Deal ing Sect ion	Se at
1	36185 /2024	22.04. 2024	ABLAP L- 3375/ 2024	BALARAM SINGH	C.O .		Order Dtd. 2024-04- 18		(S ea t No -)
2	36187 /2024	22.04. 2024	ABLAP L- 2660/ 2024	BALARAM SINGH	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 28		(S ea t No -)
3	36189 /2024	22.04. 2024	ABLAP L- 3222/ 2024	BALARAM SINGH	C.O .	COUR T NO. 2	Order Dtd. 2024-04- 18		(S ea t No -)
4	36192 /2024	22.04. 2024	ABLAP L- 3364/ 2024	S A HALDAR	C.O .	COUR T NO. 2	Order Dtd. 2024-04- 18		(S ea t No -)
5	36194 /2024	22.04. 2024	BLAPL - 3396/ 2024	GANESH SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2024-04- 18	BAIL -1	(S ea t No - 4)
6	36196 /2024	22.04. 2024	BLAPL - 3389/ 2024	GANESH SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2024-04- 18		(S ea t No - 4)
7	36197 /2024	22.04. 2024	BLAPL - 2543/ 2024	RK MALLICK	C.O .	COUR T NO.	Order Dtd. 2024-04- 18		(S ea t

			2024			2			No - 4)
8	36198 /2024	22.04. 2024	BLAPL - 3387/ 2024	RAHUL SETHI	C.O .	COUR T NO. 2	Order Dtd. 2024-04- 18		(S ea t No - 4)
9	36199 /2024	22.04. 2024	BLAPL - 3399/ 2024	DILLIP KU MALLIK	C.O .	COUR T NO. 2	Order Dtd. 2024-04- 18		(S ea t No - 4)
1 0	36201 /2024	22.04. 2024	BLAPL - 3384/ 2024	BB MALLICK	C.O .	COUR T NO. 2	Order Dtd. 2024-04- 18		(S ea t No - 4)
1 1	36202 /2024	22.04. 2024	BLAPL - 3405/ 2024	SARAT KUMAR JENA	C.O .	COUR T NO. 2	Order Dtd. 2024-04- 18		(S ea t No - 4)
1 2	36204 /2024	22.04. 2024	ABLAP L- 3379/ 2024	SANJIB KUMAR BHANJADEO	C.O .	COUR T NO. 2	Order Dtd. 2024-04- 18		(S ea t No - 4)
1 3	36205 /2024	22.04. 2024	ABLAP L- 3370/ 2024	M BEHERA	C.O .	COUR T NO. 2	Order Dtd. 2024-04- 25		(S ea t No - 4)
1 4	36206 /2024	22.04. 2024	BLAPL - 1131/ 2024	SAMIR BARIK	C.O .	COUR T NO. 2	Order Dtd. 2024-04- 18		(S ea t No - 4)
1 5	36208 /2024	22.04. 2024	BLAPL - 870/2 024	A SUNDARAY	C.O .	COUR T NO. 2	Order Dtd. 2024-04- 18		(S ea t No - 4)
1 6	36209 /2024	22.04. 2024	ABLAP L-	J P KAR	C.O .	COUR T	Order Dtd. 2024-04- 18		(S ea

			1427/ 2024			NO. 2			t No - 4)
1 7	36210 /2024	22.04. 2024	BLAPL - 3390/ 2024	A MOHANTY	C.O .	COUR T NO. 2	Order Dtd. 2024-04- 18		(S ea t No - 4)
1 8	36212 /2024	22.04. 2024	BLAPL - 3385/ 2024	DK JENA	C.O .	COUR T NO. 2	Order Dtd. 2024-04- 18	BAIL -1	(S ea t No - 1)
1 9	36215 /2024	22.04. 2024	WP (C) - 2533/ 2024	K. SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2024-04- 15	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 2)
2 0	36221 /2024	22.04. 2024	ABLAP L- 2594/ 2024	HK DASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04- 18		(S ea t No - 12 2)
2 1	36224 /2024	22.04. 2024	WP (C) - 9165/ 2024	H.K. DASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04- 19	WRIT BRAN CH-3	(S ea t No - 11 )
2 2	36225 /2024	22.04. 2024	CONTC - 2761/ 2024	SARAT DASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04- 19		(S ea t No - 11 )
2 3	36226 /2024	22.04. 2024	WP (C) - 9236/ 2024	H.K. DASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04- 19	WRIT BRAN CH-4	(S ea t No - 38 )
2	36227	22.04.	WP (C)	H.K. DASH	C.O	COUR	Order Dtd. 2024-04-	WRIT	(S

4	/2024	2024	- 9237/ 2024		.	T NO. 2 OLD	19	BRAN CH-4	ea t No - 38 )
2 5	36228 /2024	22.04. 2024	WP (C) - 9211/ 2024	N.K. ROUT	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04- 19	WRIT BRAN CH-4	(S ea t No - 38 )
2 6	36229 /2024	22.04. 2024	CONTC - 2617/ 2024	S SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04- 19		(S ea t No - 38 )
2 7	36230 /2024	22.04. 2024	WP (C) - 11572 /2018	M/S.PURUSOTTAM CHULI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04- 16	WRIT BRAN CH-6	(S ea t No - 36 )
2 8	36231 /2024	22.04. 2024	CONTC - 2608/ 2024	S SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04- 19		(S ea t No - 36 )
2 9	36232 /2024	22.04. 2024	CONTC - 2603/ 2024	S SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04- 19		(S ea t No - 36 )
3 0	36233 /2024	22.04. 2024	CONTC - 2607/ 2024	S SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04- 19		(S ea t No - 36 )
3 1	36234 /2024	22.04. 2024	WP (C) - 9166/ 2024	H.K. DASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04- 19	WRIT BRAN CH-3	(S ea t No - 38 )

									11)
3 2	36235 /2024	22.04. 2024	CONTC - 2609/ 2024	S SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04- 19		(S ea t No - 11 )
3 3	36236 /2024	22.04. 2024	WP (C) - 9268/ 2024	A.PANDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04- 19	WRIT BRAN CH-4	(S ea t No - 38 )
3 4	36237 /2024	22.04. 2024	WP (C) - 9158/ 2024	K. MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04- 19	WRIT BRAN CH-3	(S ea t No - 11 )
3 5	36238 /2024	22.04. 2024	WP (C) - 15999 /2017	SAROJ KU. PARIDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04- 15	WRIT BRAN CH-2	(S ea t No - 9)
3 6	36239 /2024	22.04. 2024	WP (C) - 9163/ 2024	RANJIT SAMAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04- 19	WRIT BRAN CH-3	(S ea t No - 11 )
3 7	36240 /2024	22.04. 2024	WP (C) - 15842 /2022	P C DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04- 15	WRIT BRAN CH-4	(S ea t No - 38 )
3 8	36241 /2024	22.04. 2024	WP (C) - 9184/ 2024	S. NAYAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04- 19	WRIT BRAN CH-3	(S ea t No - 11 )
3 9	36242 /2024	22.04. 2024	WP (C) - 8821/ 2024	B R SETH	C.O .	COUR T NO.	Order Dtd. 2024-04- 19	WRIT BRAN CH-8	(S ea t

			2024			2 OLD			No - 43 )
4 0	36243 /2024	22.04. 2024	WP (C) - 9167/ 2024	M. NAIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04- 19	WRIT BRAN CH-3	(S ea t No - 11 )
4 1	36244 /2024	22.04. 2024	WP (C) - 4704/ 2024	K. PARIDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04- 16	WRIT BRAN CH-1	(S ea t No - 1) )
4 2	36245 /2024	22.04. 2024	WP (C) - 7050/ 2024	SUMANTA DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04- 18	WRIT BRAN CH-4	(S ea t No - 19 )
4 3	36246 /2024	22.04. 2024	WP (C) - 5267/ 2024	K. PARIDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04- 16	WRIT BRAN CH-7	(S ea t No - 44 )
4 4	36247 /2024	22.04. 2024	WP (C) - 7642/ 2024	GANESH CH. JENA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04- 19	WRIT BRAN CH-2	(S ea t No - 8) )
4 5	36248 /2024	22.04. 2024	WP (C) - 9214/ 2024	HRUDANANDA MOHAPATRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04- 18	WRIT BRAN CH-4	(S ea t No - 38 )
4 6	36249 /2024	22.04. 2024	WP (C) - 7642/ 2024	B P SAMAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04- 19	WRIT BRAN CH-2	(S ea t No - 8) )
4 7	36250 /2024	22.04. 2024	WP (C) - 9118/ 2024	P.K. SWAIN	C.O .	COUR T NO.	Order Dtd. 2024-04- 18	WRIT BRAN CH-3	(S ea t )

			2024			2 OLD			No - 11 )
4 8	36251 /2024	22.04. 2024	WP (C) - 9120/ 2024	P.K. SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04- 18	WRIT BRAN CH-3	(S ea t No - 11 )
4 9	36252 /2024	22.04. 2024	WP (C) - 9369/ 2024	MANGUL NAIK	C.O .	COUR T NO. 1	Order Dtd. 2024-04- 25	WRIT BRAN CH-5	(S ea t No - 22 )
5 0	36253 /2024	22.04. 2024	ABLAP L- 3395/ 2024	K. C. SWAIN	C.O .	COUR T NO. 1	Order Dtd. 2024-04- 18		(S ea t No - 22 )
5 1	36254 /2024	22.04. 2024	WP (C) - 9121/ 2024	P.K. SWAIN	C.O .	COUR T NO. 1	Order Dtd. 2024-04- 18	WRIT BRAN CH-3	(S ea t No - 11 )
5 2	36255 /2024	22.04. 2024	CONTC - 2865/ 2024	GYANENDRA CHANDRA SWAIN	C.O .	COUR T NO. 1	Order Dtd. 2024-04- 19		(S ea t No - 11 )
5 3	36256 /2024	22.04. 2024	WP (C) - 9122/ 2024	P.K. SWAIN	C.O .	COUR T NO. 1	Order Dtd. 2024-04- 18	WRIT BRAN CH-3	(S ea t No - 11 )
5 4	36257 /2024	22.04. 2024	CONTC - 2751/ 2024	H K MOHANTA	C.O .	COUR T NO. 1	Order Dtd. 2024-04- 19		(S ea t No - 11 )

55	36258/2024	22.04.2024	WP (C) - 9124/2024	P.K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-04-18	WRIT BRANCH-3	(Seat No - 11)
56	36259/2024	22.04.2024	WP (C) - 9117/2024	P.K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-04-18	WRIT BRANCH-3	(Seat No - 11)
57	36260/2024	22.04.2024	CONTC - 2196/2024	S K BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-04-19		(Seat No - 11)
58	36261/2024	22.04.2024	WP (C) - 9057/2024	S.K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-04-18	WRIT BRANCH-2	(Seat No - 45)
59	36262/2024	22.04.2024	CONTC - 2450/2024	L D SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-04-19	CONT EMPT	(Seat No - 5)
60	36263/2024	22.04.2024	WP (C) - 1570/2016	D. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-04-19	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 103)
61	36264/2024	22.04.2024	WP (C) - 1570/2016	P.K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-04-19	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 103)
62	36265/2024	22.04.2024	CONTC - 2137/	D K NAIK	C.O.	COURT NO.	Order Dtd. 2024-04-19		(Seat



			2024			1			No - 103)
63	36266 /2024	22.04. 2024	WP (C) - 17450 /2022	M. DAS	C.O .	CHIEF JUSTICE'S COURT	Order Dtd. 2022-12-08	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 111)
64	36267 /2024	22.04. 2024	CONTC - 2550/ 2024	SARAT KU. MOHANTY	C.O .	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-19		(Seat No - 111)
65	36268 /2024	22.04. 2024	WP (C) - 8832/ 2021	S. MOHARANA	C.O .	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-19	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 114)
66	36269 /2024	22.04. 2024	WP (C) - 8688/ 2022	T.K. NAYAK	C.O .	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-19	WRIT BRANCH (DIVISION BENCH-3)	(Seat No - 118)
67	36270 /2024	22.04. 2024	CONTC - 2453/ 2024	L D SAHU	C.O .	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-19		(Seat No - 118)
68	36271 /2024	22.04. 2024	CONTC - 2849/ 2024	K P BEHERA	C.O .	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-19		(Seat No - 118)
69	36272 /2024	22.04. 2024	WP (C) - 12077 /2021	U. CHHOTRAY	C.O .	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-19	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 118)

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7 0	36273 /2024	22.04. 2024	WP (C) - 2345/ 2016	R K DEHURY	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-04- 12	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 6)
7 1	36274 /2024	22.04. 2024	WP (C) - 1571/ 2022	M. NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-04- 19	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 1)
7 2	36275 /2024	22.04. 2024	WP (C) - 2345/ 2016	N K ROUT	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-04- 12	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 6)
7 3	36276 /2024	22.04. 2024	WP (C) - 3326/ 2022	A.K. SWAIN	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-04- 19	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 10 9)
7 4	36277 /2024	22.04. 2024	WP (C) - 2347/ 2016	D K DEHURY	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-04- 12	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 6)
7 5	36278 /2024	22.04. 2024	WP (C) - 3326/ 2022	D. SWAIN	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-04- 19	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 10 9)
7	36279	22.04.	WP (C)	N K ROUT	C.O	CHIE	Order Dtd. 2024-04-	WRIT	(S

6	/2024	2024	- 2347/ 2016		.	F JUST ICE' S COUR T	12	BRAN CH (DIV ISIO N BENC H-2)	ea t No - 11 6)
7 7	36282 /2024	22.04. 2024	WP (C) - 17982 /2019	R.C. MUDULI	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-04- 18	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 2)
7 8	36283 /2024	22.04. 2024	WP (C) - 8761/ 2014	B.K. PARDHI	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-04- 19	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 10 9)
7 9	36285 /2024	22.04. 2024	WP (C) - 8818/ 2018	S. SAMAL	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-04- 19	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 3)
8 0	36287 /2024	22.04. 2024	OTAPL - 1/202 4	R.K. MOHABHOI	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-04- 19	CIVI L REVI SION	(S ea t No - 4)
8 1	36289 /2024	22.04. 2024	OTAPL - 1/202 4	T.K. NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-04- 19	CIVI L REVI SION	(S ea t No - 4)
8 2	36290 /2024	22.04. 2024	WP (C) - 8152/ 2024	S. BISWAL	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-04- 18	WRIT BRAN CH-8	(S ea t No - 42 )
8	36291	22.04.	WP (C)	I.CH. SAHU	C.O	COUR	Order Dtd. 2024-06-	WRIT	(S

3	/2024	2024	- 9170/ 2024		.	T NO. 23	24	BRAN CH-3	ea t No - 11 )
8 4	36293 /2024	22.04. 2024	WP (C) - 9367/ 2024	P.C. MOHANTY	C.O .	COUR T NO. 23	Order Dtd. 2024-07- 30	WRIT BRAN CH-5	(S ea t No - 22 )
8 5	36294 /2024	22.04. 2024	WP (C) - 34845 /2023	P.C. MOHANTY	C.O .	COUR T NO. 23	Order Dtd. 2024-07- 09	WRIT BRAN CH-8	(S ea t No - 39 )
8 6	36297 /2024	22.04. 2024	WP (C) - 5649/ 2020	J.R. DAS	C.O .	COUR T NO. 1	Order Dtd. 2024-07- 25	WRIT BRAN CH-6	(S ea t No - 36 )
8 7	36298 /2024	22.04. 2024	WP (C) - 9084/ 2024	M K PANI	C.O .	COUR T NO. 1	Order Dtd. 2024-04- 16	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 3)
8 8	36300 /2024	22.04. 2024	CMAPL - 86/20 24	R.K. MOHABHOI	C.O .	COUR T NO. 23	Order Dtd. 2024-06- 18		(S ea t No - 12 3)
8 9	36301 /2024	22.04. 2024	WP (C) - 19585 /2015	N C SINHA	C.O .	COUR T NO. 23	Order Dtd. 2024-04- 16	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 3)
9 0	36302 /2024	22.04. 2024	WP (C) - 4865/ 2024	M R SAHOO	C.O .	COUR T NO.	Order Dtd. 2024-04- 18	WRIT BRAN CH	(S ea t

			2015			23		(DIV ISIO N BENC H-1)	No - 10 8)
9 1	36303 /2024	22.04. 2024	CONTC - 6871/ 2023	RABI SAMAL	C.O .	COUR T NO. 23	Order Dtd. 2024-04- 18	CONT EMPT	(S ea t No - 1)
9 2	36304 /2024	22.04. 2024	WP (C) - 9258/ 2024	R CH ROUT	C.O .	COUR T NO. 23	Order Dtd. 2024-04- 19	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 2)
9 3	36305 /2024	22.04. 2024	CONTC - 1033/ 2024	A.K. MISHRA	C.O .	COUR T NO. 23	Order Dtd. 2024-08- 08		(S ea t No - 10 2)
9 4	36306 /2024	22.04. 2024	WP (C) - 9241/ 2024	R K BEHERA	C.O .	COUR T NO. 23	Order Dtd. 2024-04- 19	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 2)
9 5	36307 /2024	22.04. 2024	FAO- 72/20 23	KSHIEITH	C.O .	COUR T NO. 23	Order Dtd. 2024-04- 18	MISC . APPE AL SEC.	(S ea t No - 9)
9 6	36309 /2024	22.04. 2024	WP (C) - 19104 /2023	M.K. PANI	C.O .	COUR T NO. 23	Order Dtd. 2024-04- 18	WRIT BRAN CH-1	(S ea t No - 4)
9 7	36310 /2024	22.04. 2024	WP (C) - 9234/ 2024	B BEHERA	C.O .	COUR T NO. 23	Order Dtd. 2024-04- 19	WRIT BRAN CH (DIV ISIO N BENC	(S ea t No - 10 2)

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98	36311/2024	22.04.2024	WP (C) - 19104/2023	RABI SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-04-18	WRIT BRANCH-1	(Seat No - 4)
99	36312/2024	22.04.2024	WP (C) - 9227/2024	R CH ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-04-19	WRIT BRANCH (DIVISION BENCH H-1)	(Seat No - 102)
100	36314/2024	22.04.2024	WP (C) - 4015/2024	B K PARDHI	C.O.	COURT NO. 23	Order Dtd. 2024-04-19	WRIT BRANCH (DIVISION BENCH H-2)	(Seat No - 114)
101	36316/2024	22.04.2024	WP (C) - 4015/2024	M NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-04-19	WRIT BRANCH (DIVISION BENCH H-2)	(Seat No - 114)
102	36318/2024	22.04.2024	WP (C) - 9536/2024	TAPAN KU. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-19	WRIT BRANCH (DIVISION BENCH H-1)	(Seat No - 105)
103	36319/2024	22.04.2024	WP (C) - 9469/2024	T BAG	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-19	WRIT BRANCH (DIVISION BENCH H-1)	(Seat No - 104)
104	36322/2024	22.04.2024	WP (C) - 9316/2024	TAPAN KU. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-19	WRIT BRANCH (DIVISION BENCH H-1)	(Seat No - 104)

								BENCH-1)	3)
105	36324/2024	22.04.2024	WP (C) - 9315/2024	DIBYAKANTA DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-19	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 103)
106	36325/2024	22.04.2024	WP (C) - 9303/2024	B N SHADANGI	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-19	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 103)
107	36327/2024	22.04.2024	WP (C) - 9292/2024	P K MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-19	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 102)
108	36328/2024	22.04.2024	WP (C) - 9286/2024	S K DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-19	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 102)
109	36330/2024	22.04.2024	WP (C) - 9285/2024	DILLIP KU SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-19	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 102)
110	36332/2024	22.04.2024	WP (C) - 26479/2019	DILLIP KU SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-18	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 102)
111	36335/2024	22.04.2024	WP (C) - 26479	SANJAYA KU. SAHU	C.O.	COURT NO.	Order Dtd. 2024-04-18	WRIT BRANCH	(Seat No - 102)

			/2019			3 OLD		(DIV ISIO N BENC H-1)	No - 10 2)
1 1 2	36336 /2024	22.04. 2024	WP (C) - 26479 /2019	SANJAYA KU. SAHU	C.O .	COUR T NO. 3 OLD	Order Dtd. 2024-04- 18	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 2)
1 1 3	36338 /2024	22.04. 2024	BLAPL - 13817 /2023	D PARIDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2024-04- 05	BAIL -1	(S ea t No - 6)
1 1 4	36340 /2024	22.04. 2024	CRLRE V- 73/20 24	PARTHA SARATHI DAS	C.O .	COUR T NO. 8	Order Dtd. 2024-04- 19	CRIM INAL REVI SION	(S ea t No - 3)
1 1 5	36342 /2024	22.04. 2024	FAO- 72/20 23	D. NAYAK	C.O .	COUR T NO. 8	Order Dtd. 2024-04- 18	MISC . APPE AL SEC.	(S ea t No - 9)
1 1 6	36343 /2024	22.04. 2024	CRLRE V- 54/20 24	A K MOHANTY	C.O .	COUR T NO. 8	Order Dtd. 2024-04- 19	CRIM INAL REVI SION	(S ea t No - 3)
1 1 7	36345 /2024	22.04. 2024	CRLRE V- 454/2 006	SAMIR BARIK	C.O .	COUR T NO. 8	Order Dtd. 2024-03- 07	CRIM INAL REVI SION	(S ea t No - 4)
1 1 8	36347 /2024	22.04. 2024	SA- 261/1 993	P.C.MOHANTY	C.O .	COUR T NO. 8	Order Dtd. 2024-04- 18	SECO ND APPE AL	(S ea t No - 4)
1 1 9	36351 /2024	22.04. 2024	CONTC - 2581/ 2024	TAPAN SWAIN	C.O .	COUR T NO. 8	Order Dtd. 2024-04- 19		(S ea t No



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120	36353/2024	22.04.2024	CONTC - 2575/2024	S SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-04-19		(Seat No - 4)
121	36356/2024	22.04.2024	CONTC - 2576/2024	S SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-04-19		(Seat No - 4)
122	36359/2024	22.04.2024	CONTC - 2851/2024	SUMANTA DAS	C.O.	COURT NO. 8	Order Dtd. 2024-04-19		(Seat No - 4)
123	36362/2024	22.04.2024	WP (C) - 9302/2024	K. SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-04-18	WRIT BRANCH-5	(Seat No - 22)
124	36365/2024	22.04.2024	CONTC - 2863/2024	T BAG	C.O.	COURT NO. 8	Order Dtd. 2024-04-19		(Seat No - 22)
125	36367/2024	22.04.2024	BLAPL - 3770/2023	PRASANTA KUMAR PATRI	C.O.	COURT NO. 17	Order Dtd. 2024-04-18	BAIL -2	(Seat No - 11)
126	36368/2024	22.04.2024	CONTC - 2652/2024	ABHISHEK PANDA	C.O.	COURT NO. 17	Order Dtd. 2024-04-19		(Seat No - 11)
127	36372/2024	22.04.2024	CONTC - 2716/2024	R K MOHABHOI	C.O.	COURT NO. 17	Order Dtd. 2024-04-19		(Seat No -

									11)
128	36373/2024	22.04.2024	ABLAP L-3356/2024	SIBA PRASAD SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-04-18	BAIL -1	(Seat No - 6)
129	36374/2024	22.04.2024	WP (C) - 9297/2024	K. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-04-18	WRIT BRANCH-4	(Seat No - 38)
130	36375/2024	22.04.2024	WP (C) - 8751/2024	P K DASH	C.O.	COURT NO. 17	Order Dtd. 2024-04-19	WRIT BRANCH (DIVISION BENCH-3)	(Seat No - 120)
131	36377/2024	22.04.2024	ABLAP L-8860/2023	R.K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-09-14	BAIL -2	(Seat No - 10)
132	36379/2024	22.04.2024	CONTC - 2717/2024	R K MOHABHOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-19		(Seat No - 10)
133	36381/2024	22.04.2024	CONTC - 2611/2024	S SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-19		(Seat No - 10)
134	36382/2024	22.04.2024	ABLAP L-8581/2023	S.K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-09-13	BAIL -2	(Seat No - 8)
135	36384/2024	22.04.2024	ABLAP L-6225/	S. BARIK	C.O.	COURT NO.	Order Dtd. 2023-07-20	BAIL -2	(Seat

			2023			2 OLD			No - 8)
1 3 6	36385 /2024	22.04. 2024	CONTC - 2610/ 2024	TAPAN SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04- 19		(S ea t No - 8)
1 3 7	36386 /2024	22.04. 2024	WP (C) - 2162/ 2024	M.R. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02- 05	WRIT BRAN CH-5	(S ea t No - 32 )
1 3 8	36388 /2024	22.04. 2024	CONTC - 2560/ 2024	M K NAYAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04- 19		(S ea t No - 32 )
1 3 9	36389 /2024	22.04. 2024	WP (C) - 7877/ 2024	P.K. MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04- 05	WRIT BRAN CH-4	(S ea t No - 46 )
1 4 0	36390 /2024	22.04. 2024	CONTC - 528/2 019	M.K.MOHAPATRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04- 18	CONT EMPT	(S ea t No - 5)
1 4 1	36393 /2024	22.04. 2024	RVWPE T- 281/2 023	M R BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04- 16		(S ea t No - 5)
1 4 2	36395 /2024	22.04. 2024	WP (C) - 9330/ 2024	U. CHHOTRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 9999-12- 31	WRIT BRAN CH-5	(S ea t No - 22 )
1 4 3	36397 /2024	22.04. 2024	CONTC - 2554/ 2024	M M NAYAK	C.O .	COUR T NO. 2	Order Dtd. 2024-04- 19		(S ea t No

						OLD			- 22 )
1 4 4	36398 /2024	22.04. 2024	WP (C) - 12992 /2023	S.K. PARIDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04- 18	WRIT BRAN CH-6	(S ea t No - 24 )
1 4 5	36399 /2024	22.04. 2024	CONTC - 2600/ 2024	TAPAN SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04- 19	CONT EMPT	(S ea t No - 9)
1 4 6	36401 /2024	22.04. 2024	CONTC - 2599/ 2024	S SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04- 19	CONT EMPT	(S ea t No - 9)
1 4 7	36402 /2024	22.04. 2024	WP (C) - 12992 /2023	S.CH. DASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04- 18	WRIT BRAN CH-6	(S ea t No - 24 )
1 4 8	36405 /2024	22.04. 2024	CONTC - 2598/ 2024	M R ROUTRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04- 19	CONT EMPT	(S ea t No - 9)
1 4 9	36406 /2024	22.04. 2024	CONTC - 2596/ 2024	M R ROUTRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04- 19	CONT EMPT	(S ea t No - 9)
1 5 0	36408 /2024	22.04. 2024	CONTC - 2593/ 2024	A P SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04- 19	CONT EMPT	(S ea t No - 9)
1 5 1	36409 /2024	22.04. 2024	CONTC - 2095/ 2024	P.L. MISHRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04- 16		(S ea t No - 9)

152	36410/2024	22.04.2024	CONTC - 991/2024	S. MOHARANA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-25		(Seat No - 9)
153	36411/2024	22.04.2024	BLAPL - 11151/2023	PRATAP SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-19	BAIL -1	(Seat No - 2)
154	36412/2024	22.04.2024	BLAPL - 12186/2023	S K BHANJADEO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-18	BAIL -1	(Seat No - 3)
155	36413/2024	22.04.2024	BLAPL - 12621/2023	S CHOUIDHURY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-18	BAIL -1	(Seat No - 6)
156	36414/2024	22.04.2024	WP (C) - 10816/2015	P.K. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-18	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 110)
157	36415/2024	22.04.2024	BLAPL - 12403/2023	P L MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-18	BAIL -2	(Seat No - 7)
158	36416/2024	22.04.2024	WP (C) - 5426/2024	S. MOHARANA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-16	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 107)
155	36417/2024	22.04.2024	WA-2685/	K.C. SAMAL	C.O.	CHIEF	Order Dtd. 2024-04-18	WRIT APPE	(Seat

9			2023			JUSTICE'S COURT		AL	t No - 7)
160	36418/2024	22.04.2024	ABLAP L-402/2024	MR SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-15		(Seat No - 7)
161	36419/2024	22.04.2024	BLAPL -13015/2023	SAMARENDRA MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-18	BAIL -2	(Seat No - 11)
162	36420/2024	22.04.2024	WA-436/2024	DILLIP SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-18	WRIT APPEAL	(Seat No - 3)
163	36421/2024	22.04.2024	BLAPL -13494/2023	K K NATH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-18	BAIL -2	(Seat No - 8)
164	36422/2024	22.04.2024	WP (C) -9148/2024	M.R. ROUSTRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-18	WRIT BRANCH-3	(Seat No - 11)
165	36423/2024	22.04.2024	CONTC -1934/2024	S. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-19		(Seat No - 11)
166	36424/2024	22.04.2024	BLAPL -13173/2023	M K MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-18	BAIL -1	(Seat No - 4)

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1 6 7	36425 /2024	22.04. 2024	CONTC - 1949/ 2024	A. DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-04- 19		(S ea t No - 4)
1 6 8	36426 /2024	22.04. 2024	BLAPL - 13293 /2023	A K MOHANTY	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-04- 18	BAIL -2	(S ea t No - 9)
1 6 9	36428 /2024	22.04. 2024	CONTC - 2291/ 2024	DILLIP SAMAL	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-04- 19		(S ea t No - 9)
1 7 0	36430 /2024	22.04. 2024	CONTC - 2293/ 2024	DILLIP SAMAL	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-04- 19		(S ea t No - 9)
1 7 1	36431 /2024	22.04. 2024	CONTC - 2405/ 2024	B.K. SAHOO	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-04- 19	CONT EMPT	(S ea t No - 9)
1 7 2	36432 /2024	22.04. 2024	CONTC - 2408/ 2024	B.K. SAHOO	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-04- 19		(S ea t No - 9)
1 7 3	36435 /2024	22.04. 2024	BLAPL - 13011 /2023	S CHOUIDHURY	C.O .	COUR T NO. 8	Order Dtd. 2024-04- 18	BAIL -2	(S ea t No - 11 )
1 7 4	36436 /2024	22.04. 2024	CONTC - 2410/ 2024	B.K. SAHOO	C.O .	COUR T NO.	Order Dtd. 2024-04- 19		(S ea t No - 11 )

			2024			8			No-11)
175	36437/2024	22.04.2024	BLAPL - 13235/2023	PRATAP SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-04-18	BAIL -2	(Seat No-9)
176	36439/2024	22.04.2024	BLAPL - 13901/2023	S CHOUIDHURY	C.O.	COURT NO. 8	Order Dtd. 2024-04-18	BAIL -2	(Seat No-10)
177	36441/2024	22.04.2024	BLAPL - 13454/2023	PRATAP KU. BEHERA	C.O.	COURT NO. 8	Order Dtd. 2024-04-18	BAIL -2	(Seat No-8)
178	36442/2024	22.04.2024	WP (C) - 36962/2023	R K DEHURY	C.O.	COURT NO. 8	Order Dtd. 2024-03-28	WRIT BRANCH-7	(Seat No-15)
179	36443/2024	22.04.2024	WP (C) - 36962/2023	R K DEHURY	C.O.	COURT NO. 8	Order Dtd. 2024-03-28	WRIT BRANCH-7	(Seat No-15)
180	36445/2024	22.04.2024	CONTC - 6134/2023	S. SATPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-03	CONT EMPT	(Seat No-2)
181	36446/2024	22.04.2024	ABLAP L- 1754/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 2	Order Dtd. 2024-03-01		(Seat No-2)
182	36447/2024	22.04.2024	WP (C) - 36962/2023	A K BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-03-28	WRIT BRANCH-7	(Seat No



									-15)
183	36448/2024	22.04.2024	ABLAP L-2449/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 2	Order Dtd. 2024-03-20		(Seat No - 15)
184	36449/2024	22.04.2024	CONTC - 2438/2024	P.K. PAL	C.O.	COURT NO. 2	Order Dtd. 2024-04-19		(Seat No - 15)
185	36451/2024	22.04.2024	CONTC - 2441/2024	RABINDRA KU. PATNAIK	C.O.	COURT NO. 2	Order Dtd. 2024-04-19		(Seat No - 15)
186	36452/2024	22.04.2024	WP (C) - 20883/2017	S K BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-04-19	WRIT BRANCH-5	(Seat No - 20)
187	36453/2024	22.04.2024	CONTC - 2440/2024	S.A.K. DORA	C.O.	COURT NO. 2	Order Dtd. 2024-04-19	CONT EMPT	(Seat No - 9)
188	36455/2024	22.04.2024	CONTC - 2444/2024	B. SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-04-19		(Seat No - 9)
189	36456/2024	22.04.2024	WP (C) - 20882/2017	S K BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-04-19	WRIT BRANCH-5	(Seat No - 20)
190	36457/2024	22.04.2024	CONTC - 2446/	B. SAMAL	C.O.	COURT NO.	Order Dtd. 2024-04-19		(Seat

			2024			2			No - 20)
191	36458/2024	22.04.2024	CONTC - 2451/2024	RABINDRA KUMAR PATNAIK	C.O.	COURT NO. 2	Order Dtd. 2024-04-19	CONT EMPT	(Seat No - 9)
192	36459/2024	22.04.2024	WP (C) - 20885/2017	S K BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-04-19	WRIT BRANCH-5	(Seat No - 20)
193	36461/2024	22.04.2024	CONTC - 2454/2024	RABINDRA KUMAR PATNAIK	C.O.	COURT NO. 2		CONT EMPT	(Seat No - 9)
194	36462/2024	22.04.2024	WP (C) - 12859/2022	JYOTISH RANJAN DAS	C.O.	COURT NO. 1	Order Dtd. 2024-04-24	WRIT BRANCH-4	(Seat No - 38)
195	36463/2024	22.04.2024	WP (C) - 12859/2022	A K ROUL	C.O.	COURT NO. 1	Order Dtd. 2024-04-24	WRIT BRANCH-4	(Seat No - 38)
196	36464/2024	22.04.2024	WP (C) - 9058/2024	SATYANARAYAN MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-04-18	WRIT BRANCH-2	(Seat No - 45)
197	36465/2024	22.04.2024	TRPCR L- 14/2024	ASHOK KUMAR SARANGI	C.O.	COURT NO. 11	Order Dtd. 2024-04-26	BAIL -1	(Seat No - 3)
198	36467/2024	22.04.2024	TRP (C) - 95/20	R K BARIK	C.O.	COURT NO.	Order Dtd. 2024-04-19	M.J.C.	(Seat

			24			11			No - 6)
199	36468/2024	22.04.2024	WP (C) - 9072/2024	B.D. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-04-18	WRIT BRANCH-2	(Seat No - 45)
200	36470/2024	22.04.2024	WP (C) - 8877/2024	M.R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-8	(Seat No - 43)
201	36471/2024	22.04.2024	WP (C) - 8758/2024	S. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-16	WRIT BRANCH-7	(Seat No - 10)
202	36472/2024	22.04.2024	WP (C) - 8760/2024	SATYABRATA JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-16	WRIT BRANCH-7	(Seat No - 10)
203	36473/2024	22.04.2024	RSA-270/2019	BISWAJIT DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04-18	SECOND APPEAL	(Seat No - 6)
204	36474/2024	22.04.2024	ABLAP L-15326/2023	ASHOK KU. SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-04-19	BAIL -1	(Seat No - 2)
205	36475/2024	22.04.2024	WP (C) - 33283/2023	RAMA KRISHNA BISOI	C.O.	COURT NO. 2	Order Dtd. 2024-04-18	WRIT BRANCH-7	(Seat No - 10)
206	36476/2024	22.04.2024	TRP (C) - 92/20	K SAHOO	C.O.	COURT NO.	Order Dtd. 2024-04-19	M.J.C.	(Seat

			24			11			No - 6)
207	36477/2024	22.04.2024	WP (C) - 33556/2023	RAMA KRISHNA BISOI	C.O.	COURT NO. 11	Order Dtd. 2024-04-18	WRIT BRANCH-2	(Seat No - 50)
208	36478/2024	22.04.2024	TRP (C) - 32/2024	A MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-04-19	M.J.C.	(Seat No - 6)
209	36479/2024	22.04.2024	WP (C) - 31024/2023	R. SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-04-18	WRIT BRANCH-6	(Seat No - 35)
210	36480/2024	22.04.2024	WP (C) - 9320/2024	U. CHHOTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-5	(Seat No - 22)
211	36481/2024	22.04.2024	ABLAP L- 11777/2023	SRITAM KUMAR MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-10	BAIL -1	(Seat No - 2)
212	36482/2024	22.04.2024	WP (C) - 9323/2024	U. CHHOTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-5	(Seat No - 22)
213	36483/2024	22.04.2024	ABLAP L- 13978/2023	P K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-10	BAIL -1	(Seat No - 1)
214	36484/2024	22.04.2024	CRLA- 1152/2023	S.K. SAMAL	C.O.	COURT NO. 5	Order Dtd. 2024-09-09	CRIMINAL APPEAL	(Seat No

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215	36486/2024	22.04.2024	ABLAP L-13980/2023	P K BEHERA	C.O.	COURT NO. 5	Order Dtd. 2024-04-10	BAIL-1	(Seat No - 1)
216	36487/2024	22.04.2024	RSA-462/2018	D. NAYAK	C.O.	COURT NO. 5	Order Dtd. 2024-04-15	SECOND APPEAL	(Seat No - 4)
217	36488/2024	22.04.2024	RSA-462/2018	D. NAYAK	C.O.	COURT NO. 5	Order Dtd. 2024-04-15	SECOND APPEAL	(Seat No - 4)
218	36489/2024	22.04.2024	RSA-462/2018	L.K. NAYAK	C.O.	COURT NO. 5	Order Dtd. 2024-04-15	SECOND APPEAL	(Seat No - 4)
219	36490/2024	22.04.2024	RSA-440/2023	D. NAYAK	C.O.	COURT NO. 5	Order Dtd. 2024-04-15		(Seat No - 4)
220	36492/2024	22.04.2024	RSA-473/2016	D. NAYAK	C.O.	COURT NO. 5	Order Dtd. 2024-04-15	SECOND APPEAL	(Seat No - 5)
221	36493/2024	22.04.2024	RSA-270/2023	P K MISHRA	C.O.	COURT NO. 5	Order Dtd. 2024-04-15		(Seat No - 5)
222	36494/2024	22.04.2024	CRLA-283/2023	S. M	C.O.	COURT NO. 5		CRIMINAL APPEAL	(Seat No - 9)
223	36495/2024	22.04.2024	CRLA-129/2023	S. MOHANTY	C.O.	COURT NO.	Order Dtd. 2024-06-26	CRIMINAL APPEAL	(Seat No - 9)

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224	36496/2024	22.04.2024	RSA-270/2023	P K DASH	C.O.	COURT NO. 5	Order Dtd. 2024-04-15		(Seat No-9)
225	36497/2024	22.04.2024	CRLA-105/2024	A.K. ROUL	C.O.	COURT NO. 5	Order Dtd. 2024-08-12	CRIMINAL APPEAL	(Seat No-10)
226	36498/2024	22.04.2024	RSA-127/2022	M BARAL	C.O.	COURT NO. 5	Order Dtd. 2024-04-15	SECOND APPEAL	(Seat No-11)
227	36499/2024	22.04.2024	BLAPL - 7685/2023	K.C. PANDA	C.O.	COURT NO. 5	Order Dtd. 2024-04-19	BAIL-1	(Seat No-13)
228	36500/2024	22.04.2024	WP (C) - 6227/2024	BISWAJIT MOHAPATRA	C.O.	COURT NO. 5	Order Dtd. 2024-04-18	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
229	36501/2024	22.04.2024	BLAPL - 1328/2023	P.K. BEHERA	C.O.	COURT NO. 5	Order Dtd. 2024-04-19	BAIL-1	(Seat No-6)
230	36502/2024	22.04.2024	RSA-346/2023	B K PANDA	C.O.	COURT NO. 5	Order Dtd. 2024-04-15		(Seat No-6)
231	36503/2024	22.04.2024	BLAPL - 11241/2023	L. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-04-19	BAIL-2	(Seat No-)

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2 3 2	36505 /2024	22.04. 2024	RSA- 120/2 016	B K MOHARANA	C.O .	COUR T NO. 5	Order Dtd. 2024-04- 15	SECO ND APPE AL	(S ea t No - 5)
2 3 3	36506 /2024	22.04. 2024	BLAPL - 8421/ 2023	S.S. PATTANAİK	C.O .	COUR T NO. 5	Order Dtd. 2024-04- 19	BAIL -2	(S ea t No - 12 )
2 3 4	36507 /2024	22.04. 2024	RSA- 220/2 020	BISHNU CHARAN PANDA	C.O .	COUR T NO. 5	Order Dtd. 2024-04- 15	SECO ND APPE AL	(S ea t No - 1)
2 3 5	36508 /2024	22.04. 2024	BLAPL - 3454/ 2023	SANTOSH KUMAR MAHANTY	C.O .	COUR T NO. 5	Order Dtd. 2024-04- 19	BAIL -1	(S ea t No - 1)
2 3 6	36509 /2024	22.04. 2024	RSA- 220/2 020	A DAS	C.O .	COUR T NO. 5	Order Dtd. 2024-04- 15	SECO ND APPE AL	(S ea t No - 1)
2 3 7	36510 /2024	22.04. 2024	BLAPL - 12965 /2023	AMLAN SHAKTI PAUL	C.O .	COUR T NO. 5	Order Dtd. 2024-04- 19	BAIL -1	(S ea t No - 5)
2 3 8	36511 /2024	22.04. 2024	WP (C) - 9326/ 2024	U. CHHOTRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 9999-12- 31	WRIT BRAN CH-5	(S ea t No - 22 )
2 3 9	36512 /2024	22.04. 2024	RSA- 369/2 022	P C MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04- 15	SECO ND APPE AL	(S ea t No - 3)
2 4	36514 /2024	22.04. 2024	WP (C) -	P.K. MOHANTY	C.O .	COUR T	Order Dtd. 2024-04- 05	WRIT BRAN	(S ea

0			7870/ 2024			NO. 2 OLD		CH-4	t No - 46 )
2 4 1	36515 /2024	22.04. 2024	WP (C) - 7874/ 2024	P.K. MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04- 05	WRIT BRAN CH-4	(S ea t No - 46 )
2 4 2	36516 /2024	22.04. 2024	RSA- 369/2 022	G SUNDARA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04- 15	SECO ND APPE AL	(S ea t No - 3)
2 4 3	36518 /2024	22.04. 2024	WP (C) - 24725 /2022	H.N.MOHAPATRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-12- 22	WRIT BRAN CH-4	(S ea t No - 17 )
2 4 4	36519 /2024	22.04. 2024	WP (C) - 335/2 024	PRASANJIT BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04- 18	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 0)
2 4 5	36520 /2024	22.04. 2024	WP (C) - 21780 /2015	S.K. ROUTRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-03- 28	WRIT BRAN CH-2	(S ea t No - 7)
2 4 6	36521 /2024	22.04. 2024	RSA- 29/20 23	LAXMIDHAR MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04- 15	SECO ND APPE AL	(S ea t No - 1)
2 4 7	36522 /2024	22.04. 2024	CRLRE V- 38/20 24	BALARAM SINGH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-03- 28	CRIM INAL REVI SION	(S ea t No - 3)
2 4	36523 /2024	22.04. 2024	CRLRE V-	BALARAM SINGH	C.O .	COUR T	Order Dtd. 2024-03- 28	CRIM INAL	(S ea



8			38/2024			NO. 2 OLD		REVISION	t No - 3)
249	36524/2024	22.04.2024	RSA-29/2023	ASHUTOSH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-15	SECOND APPEAL	(Seat No - 1)
250	36526/2024	22.04.2024	CRLREV-147/2024	S.C. BISWAL	C.O.	COURT NO. 6	Order Dtd. 9999-12-31	CRIMINAL REVISION	(Seat No - 4)
251	36527/2024	22.04.2024	WP (C) - 8777/2024	P.N. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-04-18	WRIT BRANCH-7	(Seat No - 10)
252	36530/2024	22.04.2024	WP (C) - 7400/2024	H.K. PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-04-04	WRIT BRANCH-7	(Seat No - 15)
253	36531/2024	22.04.2024	WP (C) - 9213/2024	P. BEHERA	C.O.	COURT NO. 16	Order Dtd. 2024-06-17	WRIT BRANCH-4	(Seat No - 38)
254	36532/2024	22.04.2024	WP (C) - 9263/2024	H.K. MOHANTA	C.O.	COURT NO. 16	Order Dtd. 2024-06-17	WRIT BRANCH-4	(Seat No - 38)
255	36533/2024	22.04.2024	WP (C) - 9264/2024	H.K. MOHANTA	C.O.	COURT NO. 16	Order Dtd. 2024-06-17	WRIT BRANCH-4	(Seat No - 38)
255	36534/2024	22.04.2024	WP (C) -	D.P. SWAIN	C.O.	COURT	Order Dtd. 2024-05-20	WRIT BRANCH	(Seat

6			9428/ 2024			NO. 16		CH-6	t No - 25 )
2 5 7	36535 /2024	22.04. 2024	LAA- 48/20 22	G.D. SINGH	C.O .	COUR T NO. 16	Order Dtd. 2024-04- 29	FIRS T APPE AL	(S ea t No - 5)
2 5 8	36536 /2024	22.04. 2024	WP (C) - 13534 /2016	K.P. BEHERA	C.O .	COUR T NO. 16	Order Dtd. 2024-04- 18	WRIT BRAN CH-6	(S ea t No - 35 )
2 5 9	36537 /2024	22.04. 2024	WP (C) - 13534 /2016	M.K. RATH	C.O .	COUR T NO. 16	Order Dtd. 2024-04- 18	WRIT BRAN CH-6	(S ea t No - 35 )
2 6 0	36538 /2024	22.04. 2024	LAA- 62/20 19	P.K. DAS	C.O .	DR (J)	Order Dtd. 2024-04- 29	FIRS T APPE AL	(S ea t No - 5)
2 6 1	36539 /2024	22.04. 2024	CONTC - 5145/ 2023	S.K. ACHARYA	C.O .	DR (J)	Order Dtd. 2024-04- 19	CONT EMPT	(S ea t No - 7)
2 6 2	36550 /2024	22.04. 2024	CMPAT - 25/20 01	B.K. BEHERA	C.O .	DR (J)	Order Dtd. 2024-06- 20	CIVI L REVI SION	(S ea t No - 2)
2 6 3	36551 /2024	22.04. 2024	WP (C) - 4470/ 2021	SANTOSH KUMAR DWIVEDY	C.O .	DR (J)	Order Dtd. 2024-04- 19	WRIT BRAN CH-5	(S ea t No - 22 )
2 6 4	36552 /2024	22.04. 2024	WP (C) - 4470/ 2021	SANTOSH KUMAR DWIVEDY	C.O .	DR (J)	Order Dtd. 2024-04- 19	WRIT BRAN CH-5	(S ea t No - 22 )

			2021						No-22)
265	36553/2024	22.04.2024	WP (C) - 15136/2023	H. DAS	C.O.	DR (J)	Order Dtd. 2024-04-18	WRIT BRANCH-1	(Seat No-4)
266	36554/2024	22.04.2024	WP (C) - 8155/2024	J. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-05-01	WRIT BRANCH-8	(Seat No-42)
267	36555/2024	22.04.2024	WP (C) - 6136/2023	H. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-04-18	WRIT BRANCH-3	(Seat No-28)
268	36556/2024	22.04.2024	WP (C) - 11316/2023	H. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-04-18	WRIT BRANCH-8	(Seat No-39)
269	36557/2024	22.04.2024	WP (C) - 25290/2023	H. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-04-18	WRIT BRANCH-7	(Seat No-5)
270	36558/2024	22.04.2024	WP (C) - 9682/2023	H. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-04-18	WRIT BRANCH-7	(Seat No-44)
271	36559/2024	22.04.2024	BLAPL - 14127/2023	M. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-28	BAIL-1	(Seat No-5)
272	36560/2024	22.04.2024	BLAPL - 13954	S.K. JENA	C.O.	COURT NO.		BAIL-2	(Seat

			/2023			2 OLD			No - 10 )
2 7 3	36561 /2024	22.04. 2024	BLAPL - 14269 /2023	P.K. BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04- 19	BAIL -2	(S ea t No - 11 )
2 7 4	36562 /2024	22.04. 2024	BLAPL - 7624/ 2023	S. BARIK	C.O .	COUR T NO. 11	Order Dtd. 2023-09- 26	BAIL -1	(S ea t No - 3)
2 7 5	36563 /2024	22.04. 2024	WP (C) - 335/2 024	DILLIP KUMAR BEHERA	C.O .	COUR T NO. 11	Order Dtd. 2024-04- 18	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 0)
2 7 6	36564 /2024	22.04. 2024	FAO- 437/2 015	P.C. MOHANTY	C.O .	COUR T NO. 11	Order Dtd. 2024-04- 16	MISC . APPE AL SEC.	(S ea t No - 8)
2 7 7	36565 /2024	22.04. 2024	BLAPL - 10045 /2023	M.K. PANI	C.O .	COUR T NO. 5	Order Dtd. 2024-04- 08	BAIL -2	(S ea t No - 7)
2 7 8	36566 /2024	22.04. 2024	BLAPL - 11276 /2023	M.K. PANI	C.O .	COUR T NO. 5	Order Dtd. 2024-04- 08	BAIL -2	(S ea t No - 7)
2 7 9	36567 /2024	22.04. 2024	RPFAM - 345/2 023	A.K. MISHRA	C.O .	COUR T NO. 5	Order Dtd. 2024-04- 19	FIRS T APPE AL	(S ea t No - 5)
2 8 0	36568 /2024	22.04. 2024	RPFAM - 345/2 023	B.P. SAMAL	C.O .	COUR T NO. 5	Order Dtd. 2024-04- 19	FIRS T APPE AL	(S ea t No

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281	36569/2024	22.04.2024	RPFAM - 196/2023	M. KAR	C.O.	COURT NO. 5	Order Dtd. 2024-04-19	FIRST APPEAL	(Seat No - 5)
282	36570/2024	22.04.2024	CMP-178/2024	S. PALAI	C.O.	COURT NO. 5	Order Dtd. 2024-04-18	WRIT BRANCH-7	(Seat No - 15)
283	36571/2024	22.04.2024	CMP-1191/2022	ABHIJIT DAS	C.O.	COURT NO. 5	Order Dtd. 2024-04-19	WRIT BRANCH-2	(Seat No - 34)
284	36572/2024	22.04.2024	CMP-1191/2022	S. NAYAK	C.O.	COURT NO. 5	Order Dtd. 2024-04-19	WRIT BRANCH-2	(Seat No - 34)
285	36573/2024	22.04.2024	CMP-272/2024	N. ROUT	C.O.	COURT NO. 5	Order Dtd. 2024-04-19	WRIT BRANCH-8	(Seat No - 39)
286	36574/2024	22.04.2024	CMP-308/2024	SUBHENDU KUMAR DAS	C.O.	COURT NO. 5	Order Dtd. 2024-04-19	WRIT BRANCH-1	(Seat No - 30)
287	36575/2024	22.04.2024	CMP-39/2024	J.P. KAR	C.O.	COURT NO. 5	Order Dtd. 2024-04-19	WRIT BRANCH-6	(Seat No - 54)
288	36576/2024	22.04.2024	CMP-263/2024	P.K. MOHANTY	C.O.	COURT NO.	Order Dtd. 2024-04-19	WRIT BRANCH-8	(Seat

						5			No-39)
289	36578/2024	22.04.2024	CRLA-226/2007	S. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-04-19	CRIMINAL APPEAL	(Seat No-1)
290	36579/2024	22.04.2024	ABLAP L-8923/2023	G. SUNDARA	C.O.	COURT NO. 5	Order Dtd. 2024-04-18	BAIL-1	(Seat No-5)
291	36580/2024	22.04.2024	ABLAP L-8923/2023	BALARAM SINGH	C.O.	COURT NO. 5	Order Dtd. 2024-04-18	BAIL-1	(Seat No-5)
292	36581/2024	22.04.2024	ABLAP L-13069/2023	J.P. KAR	C.O.	COURT NO. 2	Order Dtd. 2024-03-14	BAIL-2	(Seat No-8)
293	36582/2024	22.04.2024	ABLAP L-9748/2023	G.R. PATRA	C.O.	COURT NO. 2	Order Dtd. 2023-11-03	BAIL-1	(Seat No-3)
294	36583/2024	22.04.2024	ABLAP L-5778/2023	A. KALASH	C.O.	COURT NO. 2	Order Dtd. 2023-07-06	BAIL-2	(Seat No-12)
295	36584/2024	22.04.2024	ABLAP L-4406/2023	G. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-07-24	BAIL-2	(Seat No-11)
296	36585/2024	22.04.2024	ABLAP L-13691/2023	G.R. PATRA	C.O.	COURT NO. 2	Order Dtd. 2024-02-29	BAIL-1	(Seat No-

									6)
297	36586/2024	22.04.2024	ABLAP L-15522/2023	AJIT KUMAR SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-18	BAIL-2	(Seat No-8)
298	36587/2024	22.04.2024	WP (C) - 9175/2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-04-18	WRIT BRANCH-3	(Seat No-11)
299	36588/2024	22.04.2024	WP (C) - 17224/2012	MR.S.C.DAS, M/S ADITYA N DAS, N.SARKAR, EA DAS, JR BISWAL	C.O.	COURT NO. 2	Order Dtd. 2024-04-19	WRIT BRANCH-5	(Seat No-21)
300	36589/2024	22.04.2024	WP (C) - 16873/2012	MR.K.C.KAR (CGC), MR.A.K.BOSE	C.O.	COURT NO. 2	Order Dtd. 2024-04-19	WRIT BRANCH-6	(Seat No-36)
301	36590/2024	22.04.2024	ABLAP L-3353/2024	P SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-18	BAIL-1	(Seat No-6)
302	36591/2024	22.04.2024	WP (C) - 16872/2012	MR.K.C.KAR (CGC), MR.A.K.BOSE	C.O.	COURT NO. 2	Order Dtd. 2024-04-19	WRIT BRANCH-6	(Seat No-36)
303	36592/2024	22.04.2024	WP (C) - 16157/2021	PRABIR KUMAR RAY	C.O.	COURT NO. 2	Order Dtd. 2024-04-18	WRIT BRANCH-6	(Seat No-26)
304	36593/2024	22.04.2024	WP (C) - 8524/2024	PARTHA SARATHI DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04-19	WRIT BRANCH-5	(Seat No-)

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305	36595/2024	22.04.2024	WP (C) - 38695/2023	N.K. SATAPATHY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-06-21	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 115)
306	36596/2024	22.04.2024	CONTC - 6491/2023	M.D. BISWAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-19	CONT EMPT	(Seat No - 5)
307	36597/2024	22.04.2024	WA-167/2018	A.K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-16	WRIT APPEAL	(Seat No - 6)
308	36598/2024	22.04.2024	WP (C) - 34645/2023	B.K. PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-19	WRIT BRANCH-6	(Seat No - 26)
309	36599/2024	22.04.2024	WP (C) - 34645/2023	G.R. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-19	WRIT BRANCH-6	(Seat No - 26)
310	36600/2024	22.04.2024	BLAPL - 3007/2024	A.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-19		(Seat No - 26)
311	36601/2024	22.04.2024	BLAPL - 1962/2024	J.PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-19		(Seat No - 26)
311	36602/2024	22.04.2024	ABLAP L-	P.K.DAS	C.O.	CHIEF	Order Dtd. 2024-04-19		(Sea



2			1639/ 2024			JUST ICE' S COUR T			t No - 26 )
3 1 3	36603 /2024	22.04. 2024	ABLAP L- 1815/ 2024	S.BEHERA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-04- 19	BAIL -2	(S ea t No - 11 )
3 1 4	36604 /2024	22.04. 2024	ABLAP L- 1815/ 2024	D.SAHOO	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-04- 19	BAIL -2	(S ea t No - 11 )
3 1 5	36605 /2024	22.04. 2024	ABLAP L- 526/2 024	BB ROUT	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-04- 18		(S ea t No - 11 )
3 1 6	36606 /2024	22.04. 2024	ABLAP L- 3369/ 2024	S.K.BHANJDEO	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-04- 19	BAIL -1	(S ea t No - 1)
3 1 7	36607 /2024	22.04. 2024	ABLAP L- 3381/ 2024	BB ROUT	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-04- 18		(S ea t No - 1)
3 1 8	36608 /2024	22.04. 2024	ABLAP L- 1991/ 2024	BN MOHAPATRA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-04- 18	BAIL -1	(S ea t No - 6)
3 1 9	36609 /2024	22.04. 2024	ABLAP L- 1719/ 2024	A.K.NAYAK	C.O .	CHIE F JUST ICE' S COUR	Order Dtd. 2024-04- 19		(S ea t No - 6)

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3 2 0	36610 /2024	22.04. 2024	WPC (O A) - 485/2 017	L. PANDA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-04- 18	OA Bran ch	(S ea t No - 1)
3 2 1	36611 /2024	22.04. 2024	ABLAP L- 1719/ 2024	D.SAHOO	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-04- 19		(S ea t No - 1)
3 2 2	36612 /2024	22.04. 2024	WP (C) - 9188/ 2024	B.K DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-04- 19	WRIT BRAN CH-3	(S ea t No - 11 )
3 2 3	36614 /2024	22.04. 2024	WP (C) - 8507/ 2024	A. PANDA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-04- 19	WRIT BRAN CH-5	(S ea t No - 47 )
3 2 4	36615 /2024	22.04. 2024	WP (C) - 30447 /2020	B. SAHOO	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-04- 18	WRIT BRAN CH-5	(S ea t No - 23 )
3 2 5	36616 /2024	22.04. 2024	WP (C) - 30447 /2020	D.K. DEHURY	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-04- 18	WRIT BRAN CH-5	(S ea t No - 23 )
3 2 6	36631 /2024	22.04. 2024	ABLAP L- 3450/ 2024	P.S.DAS	C.O .	COUR T NO. 2	Order Dtd. 2024-04- 19		(S ea t No - 23 )
3 2 7	36632 /2024	22.04. 2024	ABLAP L- 3361/ 2024	G.SAHOO	C.O .	COUR T NO.	Order Dtd. 2024-04- 18	BAIL -2	(S ea t

			2024			2			No-10)
328	36633/2024	22.04.2024	ABLAP L-3354/2024	G.SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-18		(Seat No-10)
329	36634/2024	22.04.2024	ABLAP L-1914/2024	G.SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-18	BAIL-1	(Seat No-4)
330	36635/2024	22.04.2024	WP (C) - 9712/2024	P.K. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-04-22	WRIT BRANCH-2	(Seat No-34)
331	36636/2024	22.04.2024	ABLAP L-3461/2024	G.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-04-19		(Seat No-34)
332	36637/2024	22.04.2024	FAO-411/2023	B. MAHALI	C.O.	COURT NO. 23	Order Dtd. 2024-06-27	MISC . APPEAL SEC.	(Seat No-8)
333	36638/2024	22.04.2024	WP (C) - 7495/2024	S.BARDHAN	C.O.	COURT NO. 10	Order Dtd. 2024-07-02	WRIT BRANCH-8	(Seat No-41)
334	36639/2024	22.04.2024	WP (C) - 4001/2024	S. MOHAPATRA	C.O.	COURT NO. 10	Order Dtd. 2024-07-23	WRIT BRANCH-2	(Seat No-9)
335	36640/2024	22.04.2024	MACA-1217/2023	S.K. SAHOO	C.O.	COURT NO.	Order Dtd. 2024-04-19	MISC . APPE	(Seat

						10		AL SEC.	No - 4)
3 3 6	36641 /2024	22.04. 2024	MACA- 1217/ 2023	S.K. SAHOO	C.O .	COUR T NO. 10	Order Dtd. 2024-04- 19	MISC . APPE AL SEC.	(S ea t No - 4)
3 3 7	36643 /2024	22.04. 2024	CONTC - 2506/ 2024	P.K. MISHRA	C.O .	COUR T NO. 10	Order Dtd. 2024-04- 19		(S ea t No - 4)
3 3 8	36644 /2024	22.04. 2024	CONTC - 2506/ 2024	P.K. MISHRA	C.O .	COUR T NO. 10	Order Dtd. 2024-04- 19		(S ea t No - 4)
3 3 9	36645 /2024	22.04. 2024	CONTC - 2498/ 2024	B.K. SAMAL	C.O .	COUR T NO. 10	Order Dtd. 2024-04- 19	CONT EMPT	(S ea t No - 1)
3 4 0	36646 /2024	22.04. 2024	CONTC - 2497/ 2024	P.K. MOHANTY	C.O .	COUR T NO. 10	Order Dtd. 2024-04- 19	CONT EMPT	(S ea t No - 1)
3 4 1	36647 /2024	22.04. 2024	CONTC - 2537/ 2024	M.R. ROUTRAY	C.O .	COUR T NO. 10	Order Dtd. 2024-04- 19		(S ea t No - 1)
3 4 2	36648 /2024	22.04. 2024	CONTC - 2595/ 2024	M.R. ROUTRAY	C.O .	COUR T NO. 10	Order Dtd. 2024-04- 19	CONT EMPT	(S ea t No - 9)
3 4 3	36650 /2024	22.04. 2024	CONTC - 2594/ 2024	A.P. SAHOO	C.O .	COUR T NO. 10	Order Dtd. 2024-04- 19	CONT EMPT	(S ea t No - 6)
3 4 4	36651 /2024	22.04. 2024	CONTC -	J. SAHOO	C.O .	COUR T	Order Dtd. 2024-04- 19		(S ea

4			2563/ 2024			NO. 10			t No - 6)
3 4 5	36652 /2024	22.04. 2024	CONTC - 2561/ 2024	M/S. ASISH KU. RAY	C.O .	COUR T NO. 10	Order Dtd. 2024-04- 19		(S ea t No - 6)
3 4 6	36653 /2024	22.04. 2024	CONTC - 2483/ 2024	RABINDRA KU. PATNAIK	C.O .	COUR T NO. 10	Order Dtd. 2024-04- 19		(S ea t No - 6)
3 4 7	36654 /2024	22.04. 2024	ABLAP L- 3312/ 2024	K.DAS	C.O .	COUR T NO. 2	Order Dtd. 2024-04- 16		(S ea t No - 6)
3 4 8	36655 /2024	22.04. 2024	CONTC - 2480/ 2024	RABINDRA KU. PATNAIK	C.O .	COUR T NO. 2	Order Dtd. 2024-04- 19	CONT EMPT	(S ea t No - 1)
3 4 9	36657 /2024	22.04. 2024	CONTC - 2476/ 2024	RABINDRA KU. PATNAIK	C.O .	COUR T NO. 2	Order Dtd. 2024-04- 19		(S ea t No - 1)
3 5 0	36658 /2024	22.04. 2024	CONTC - 2475/ 2024	RABINDRA KU. PATNAIK	C.O .	COUR T NO. 2	Order Dtd. 2024-04- 19		(S ea t No - 1)
3 5 1	36659 /2024	22.04. 2024	BLAPL - 11162 /2023	PRANAB KUMAR DAS	C.O .	COUR T NO. 2	Order Dtd. 2024-02- 29	BAIL -1	(S ea t No - 2)
3 5 2	36660 /2024	22.04. 2024	BLAPL - 8850/ 2023	B.B. MALLICK	C.O .	COUR T NO. 2	Order Dtd. 2023-08- 30	BAIL -2	(S ea t No - 8)
3	36661	22.04.	CONTC	N.ROUT	C.O	COUR	Order Dtd. 2024-04-		(S

53	/2024	2024	- 2524/ 2024		.	T NO. 2	19		ea t No - 8)
354	36662 /2024	22.04. 2024	CONTC - 2523/ 2024	N.K. ROUT	C.O .	COUR T NO. 2	Order Dtd. 2024-04- 19		(S ea t No - 8)
355	36663 /2024	22.04. 2024	CONTC - 2620/ 2024	C.R. NAYAK	C.O .	COUR T NO. 2	Order Dtd. 2024-04- 19	CONT EMPT	(S ea t No - 7)
356	36665 /2024	22.04. 2024	CONTC - 2616/ 2024	M.R. ROUSTRAY	C.O .	COUR T NO. 2	Order Dtd. 2024-04- 19		(S ea t No - 7)
357	36667 /2024	22.04. 2024	CONTC - 2614/ 2024	M.R. ROUSTRAY	C.O .	COUR T NO. 2	Order Dtd. 2024-04- 19		(S ea t No - 7)
358	36669 /2024	22.04. 2024	CONTC - 2614/ 2024	M.R. ROUSTRAY	C.O .	COUR T NO. 2	Order Dtd. 2024-04- 19		(S ea t No - 7)
359	36670 /2024	22.04. 2024	CONTC - 2612/ 2024	M.R. ROUSTRAY	C.O .	COUR T NO. 2	Order Dtd. 2024-04- 19		(S ea t No - 7)
360	36671 /2024	22.04. 2024	CONTC - 2601/ 2024	T.SWAIN	C.O .	COUR T NO. 2	Order Dtd. 2024-04- 19		(S ea t No - 7)
361	36673 /2024	22.04. 2024	CONTC - 2705/ 2024	B.DAS	C.O .	COUR T NO. 2	Order Dtd. 2024-04- 19		(S ea t No - 7)

362	36674/2024	22.04.2024	BLAPL - 3200/2024	P.S.DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04-19	BAIL -2	(Seat No - 8)
363	36676/2024	22.04.2024	CONTC - 2635/2024	M/S.P.C.DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04-19		(Seat No - 8)
364	36677/2024	22.04.2024	ABLAP L- 3301/2024	LD SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-16		(Seat No - 8)
365	36678/2024	22.04.2024	BLAPL - 3443/2024	R.N.PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-04-19		(Seat No - 8)
366	36679/2024	22.04.2024	CONTC - 2621/2024	C.R. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-04-19		(Seat No - 8)
367	36681/2024	22.04.2024	BLAPL - 3504/2024	R.C.MOHARANA	C.O.	COURT NO. 2	Order Dtd. 2024-04-19	BAIL -2	(Seat No - 11)
368	36682/2024	22.04.2024	CONTC - 2735/2024	C.R. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-04-19		(Seat No - 11)
369	36684/2024	22.04.2024	ABLAP L- 3351/2024	S.MAHARANA	C.O.	COURT NO. 2	Order Dtd. 2024-04-18		(Seat No - 11)
37	36685/2024	22.04.2024	WP (C) -	R.K. MALLICK	C.O.	COURT	Order Dtd. 2024-07-03	WRIT BRAN	(Seat

0			9506/ 2024			NO. 23		CH-8	t No - 29 )
3 7 1	36686 /2024	22.04. 2024	CONTC - 2535/ 2024	M.R. ROUSTRAY	C.O .	COUR T NO. 23	Order Dtd. 2024-04- 19		(S ea t No - 29 )
3 7 2	36687 /2024	22.04. 2024	ABLAP L- 2782/ 2024	A.K.MOHANTY	C.O .	COUR T NO. 2	Order Dtd. 2024-04- 18	BAIL -1	(S ea t No - 1)
3 7 3	36689 /2024	22.04. 2024	CONTC - 2534/ 2024	M.R. ROUSTRAY	C.O .	COUR T NO. 2	Order Dtd. 2024-04- 19		(S ea t No - 1)
3 7 4	36690 /2024	22.04. 2024	ABLAP L- 2778/ 2024	M.R.BARIK	C.O .	COUR T NO. 2	Order Dtd. 2024-04- 18	BAIL -1	(S ea t No - 1)
3 7 5	36691 /2024	22.04. 2024	CONTC - 2526/ 2024	M.R. SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2024-04- 19		(S ea t No - 1)
3 7 6	36692 /2024	22.04. 2024	CONTC - 2913/ 2024	M.R. SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2024-04- 19		(S ea t No - 1)
3 7 7	36693 /2024	22.04. 2024	ABLAP L- 2495/ 2024	A.PARIDA	C.O .	COUR T NO. 2	Order Dtd. 2024-04- 18	BAIL -2	(S ea t No - 8)
3 7 8	36694 /2024	22.04. 2024	CONTC - 2854/ 2024	M/S. TRILOCHAN PANIGRAHI	C.O .	COUR T NO. 2	Order Dtd. 2024-04- 19		(S ea t No -



									8)
379	36696/2024	22.04.2024	CONTC - 2639/ 2024	M.R. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-19		(Seat No - 8)
380	36697/2024	22.04.2024	ABLAP L- 2492/ 2024	R.MISRA	C.O.	COURT NO. 2	Order Dtd. 2024-04-18	BAIL -2	(Seat No - 8)
381	36699/2024	22.04.2024	CONTC - 2641/ 2024	M.R. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-19		(Seat No - 8)
382	36700/2024	22.04.2024	ABLAP L- 2394/ 2024	A.PARIDA	C.O.	COURT NO. 2	Order Dtd. 2024-04-18	BAIL -1	(Seat No - 4)
383	36701/2024	22.04.2024	CONTC - 2637/ 2024	L. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-19		(Seat No - 4)
384	36703/2024	22.04.2024	CONTC - 2680/ 2024	B. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04-19		(Seat No - 4)
385	36704/2024	22.04.2024	ABLAP L- 2072/ 2024	P.K.JENA	C.O.	COURT NO. 2	Order Dtd. 2024-04-18	BAIL -1	(Seat No - 6)
386	36705/2024	22.04.2024	WP (C) - 2619/ 2024	C.R. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-02-06	WRIT BRANCH (DIVISION BENCH-3)	(Seat No - 123)
388	36706/2024	22.04.2024	ABLAP L-	A.K.RANA	C.O.	COURT	Order Dtd. 2024-04-18		(Seat

7			2069/ 2024			NO. 2			t No - 12 3)
3 8 8	36707 /2024	22.04. 2024	CONTC - 2727/ 2024	M.R. ROUTRAY	C.O .	COUR T NO. 2	Order Dtd. 2024-04- 19		(S ea t No - 12 3)
3 8 9	36708 /2024	22.04. 2024	CRP- 13/20 24	T. BAG	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-06- 27	CIVI L REVI SION	(S ea t No - 1)
3 9 0	36709 /2024	22.04. 2024	CONTC - 2424/ 2024	M.R. ROUTRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04- 19		(S ea t No - 1)
3 9 1	36710 /2024	22.04. 2024	ABLAP L- 961/2 024	S.BARIK	C.O .	COUR T NO. 2	Order Dtd. 2024-04- 18		(S ea t No - 1)
3 9 2	36711 /2024	22.04. 2024	CONTC - 2413/ 2024	M.R. ROUTRAY	C.O .	COUR T NO. 2	Order Dtd. 2024-04- 19		(S ea t No - 1)
3 9 3	36712 /2024	22.04. 2024	ABLAP L- 3422/ 2024	A SUNDARAY	C.O .	COUR T NO. 2	Order Dtd. 2024-04- 19	BAIL -1	(S ea t No - 1)
3 9 4	36713 /2024	22.04. 2024	FAO- 131/2 024	S. K. SAHOO	C.O .	COUR T NO. 23	Order Dtd. 2024-08- 21	MISC . APPE AL SEC.	(S ea t No - 9)
3 9 5	36714 /2024	22.04. 2024	WP (C) - 7867/ 2024	P.K. MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04- 05	WRIT BRAN CH-4	(S ea t No - )

									46)
396	36715/2024	22.04.2024	MACA-1099/2023	S. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-19	MISC. APPELLAL SEC.	(Seat No - 6)
397	36716/2024	22.04.2024	WP (C) - 9333/2024	K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-5	(Seat No - 22)
398	36717/2024	22.04.2024	WP (C) - 8987/2024	BRAJRAJ PRUSTI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-16	WRIT BRANCH-1	(Seat No - 31)
399	36718/2024	22.04.2024	MACA-1099/2023	B. MAHALI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-19	MISC. APPELLAL SEC.	(Seat No - 6)
400	36720/2024	22.04.2024	WP (C) - 9032/2024	D.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-16	WRIT BRANCH-2	(Seat No - 45)
401	36721/2024	22.04.2024	WP (C) - 8189/2024	S. K. PARIDA	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	WRIT BRANCH-8	(Seat No - 42)
402	36722/2024	22.04.2024	WP (C) - 9331/2024	B.K. PANDA	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	WRIT BRANCH-5	(Seat No - 22)
403	36724/2024	22.04.2024	WP (C) - 7514/2024	D. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-06-18	WRIT BRANCH-1	(Seat No

									- 4)
4 0 4	36725 /2024	22.04. 2024	WP (C) - 8810/ 2024	Q. SULTANA	C.O .	COUR T NO. 23	Order Dtd. 2024-07- 02	WRIT BRAN CH-8	(S ea t No - 43 )
4 0 5	36726 /2024	22.04. 2024	SA- 331/1 989	P.C. MOHANTY	C.O .	COUR T NO. 21	Order Dtd. 2024-01- 31	SECO ND APPE AL	(S ea t No - 3)
4 0 6	36727 /2024	22.04. 2024	WP (C) - 9037/ 2024	P. K. BEHERA	C.O .	COUR T NO. 21	Order Dtd. 2024-04- 19	WRIT BRAN CH-2	(S ea t No - 45 )
4 0 7	36728 /2024	22.04. 2024	WP (C) - 9089/ 2024	A. MOHANTY	C.O .	COUR T NO. 21	Order Dtd. 2024-04- 19	WRIT BRAN CH-2	(S ea t No - 45 )
4 0 8	36729 /2024	22.04. 2024	CRLMC - 790/2 024	S. BARIK	C.O .	COUR T NO. 10	Order Dtd. 2024-05- 17	CRIM INAL MISC	(S ea t No - 3)
4 0 9	36730 /2024	22.04. 2024	WP (C) - 9202/ 2024	G. SINGH	C.O .	COUR T NO. 10	Order Dtd. 2024-04- 19	WRIT BRAN CH-4	(S ea t No - 38 )
4 1 0	36731 /2024	22.04. 2024	ABLAP L- 3363/ 2024	B.K.DAS	C.O .	COUR T NO. 10	Order Dtd. 2024-04- 18		(S ea t No - 38 )
4 1 1	36732 /2024	22.04. 2024	CRLMC - 1750/ 2023	S.K. ACHARYA	C.O .	COUR T NO. 10	Order Dtd. 2024-04- 19	CRIM INAL MISC	(S ea t No

									-3)
412	36733/2024	22.04.2024	WP (C) - 9300/2024	B. K. PANDA	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	WRIT BRANCH-4	(Seat No - 38)
413	36734/2024	22.04.2024	CONTC - 8596/2023	A.K. ROUL	C.O.	COURT NO. 10	Order Dtd. 2023-11-28		(Seat No - 38)
414	36735/2024	22.04.2024	ABLAP L- 3360/2024	B.B.MOHAPATRA	C.O.	COURT NO. 10	Order Dtd. 2024-04-18	BAIL -1	(Seat No - 4)
415	36736/2024	22.04.2024	MACA- 318/2023	J.R. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-03-04	MISC . APPEAL SEC.	(Seat No - 4)
416	36737/2024	22.04.2024	ABLAP L- 3359/2024	A.K.MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-04-18		(Seat No - 4)
417	36738/2024	22.04.2024	MACA- 318/2023	S.R. OJHA	C.O.	COURT NO. 10	Order Dtd. 2024-03-04	MISC . APPEAL SEC.	(Seat No - 4)
418	36739/2024	22.04.2024	ABLAP L- 3355/2024	H.K.PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-04-18	BAIL -1	(Seat No - 6)
419	36740/2024	22.04.2024	MACA- 209/2022	J. BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-04-09	MISC . APPEAL SEC.	(Seat No - 6)
4	36741	22.04.	ABLAP	P.K.MOHANTY	C.O	COUR	Order Dtd. 2024-04-	BAIL	(S

20	/2024	2024	L-3352/2024		.	T NO. 10	18	-1	eat No - 6)
421	36742/2024	22.04.2024	SA-274/1991	M.K. PATI	C.O.	COUR T NO. 10	Order Dtd. 2024-04-19	SECO ND APPE AL	(S eat No - 4)
422	36743/2024	22.04.2024	ABLAP L-1978/2024	B.R.DALAI	C.O.	COUR T NO. 10	Order Dtd. 2024-04-19	BAIL -1	(S eat No - 3)
423	36744/2024	22.04.2024	SA-37/1999	H. JENA	C.O.	COUR T NO. 10	Order Dtd. 2024-04-19	SECO ND APPE AL	(S eat No - 6)
424	36745/2024	22.04.2024	ABLAP L-2116/2024	S.MOHANTY	C.O.	COUR T NO. 10	Order Dtd. 2024-04-19		(S eat No - 6)
425	36746/2024	22.04.2024	SA-240/2002	T.K. MOHANTY	C.O.	COUR T NO. 10	Order Dtd. 2024-04-22	SECO ND APPE AL	(S eat No - 2)
426	36747/2024	22.04.2024	ABLAP L-3423/2024	S.K.BHANJDEO	C.O.	COUR T NO. 10	Order Dtd. 2024-04-19	BAIL -1	(S eat No - 1)
427	36748/2024	22.04.2024	ABLAP L-3429/2024	S.MOHANTY	C.O.	COUR T NO. 10	Order Dtd. 2024-04-19		(S eat No - 1)
428	36749/2024	22.04.2024	ABLAP L-3373/2024	A.T.NAYAK	C.O.	COUR T NO. 2	Order Dtd. 2024-04-18	BAIL -2	(S eat No - 11)

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4 2 9	36750 /2024	22.04. 2024	ABLAP L- 3417/ 2024	S.RAY	C.O .	COUR T NO. 2	Order Dtd. 2024-04- 18	BAIL -2	(S ea t No - 12 )
4 3 0	36751 /2024	22.04. 2024	ABLAP L- 3415/ 2024	A.K.MISHRA	C.O .	COUR T NO. 2	Order Dtd. 2024-04- 18	BAIL -2	(S ea t No - 12 )
4 3 1	36752 /2024	22.04. 2024	ABLAP L- 3414/ 2024	S.K.PAL	C.O .	COUR T NO. 2	Order Dtd. 2024-04- 18	BAIL -1	(S ea t No - 1 )
4 3 2	36753 /2024	22.04. 2024	WP (C) - 9262/ 2024	S.P. MOHAPATRA	C.O .	COUR T NO. 2	Order Dtd. 2024-04- 19	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 2)
4 3 3	36754 /2024	22.04. 2024	ABLAP L- 3413/ 2024	A.K.MISHRA	C.O .	COUR T NO. 2	Order Dtd. 2024-04- 18		(S ea t No - 10 2)
4 3 4	36755 /2024	22.04. 2024	BLAPL - 3410/ 2024	B.SINGH	C.O .	COUR T NO. 2	Order Dtd. 2024-04- 18		(S ea t No - 10 2)
4 3 5	36756 /2024	22.04. 2024	ABLAP L- 3408/ 2024	B.PANI	C.O .	COUR T NO. 2	Order Dtd. 2024-04- 18	BAIL -1	(S ea t No - 1 )
4 3 6	36757 /2024	22.04. 2024	ABLAP L- 3407/ 2024	R.K.SUTAR	C.O .	COUR T NO. 2	Order Dtd. 2024-04- 18	BAIL -1	(S ea t No

									-6)
437	36759/2024	22.04.2024	ABLAP L-3406/2024	H.K.MOHANTA	C.O.	COURT NO. 2	Order Dtd. 2024-04-18	BAIL-2	(Seat No-12)
438	36760/2024	22.04.2024	ABLAP L-3402/2024	B.SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-04-18		(Seat No-12)
439	36761/2024	22.04.2024	ABLAP L-3397/2024	S.K.BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-04-18		(Seat No-12)
440	36762/2024	22.04.2024	ABLAP L-3396/2024	S.BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-04-18		(Seat No-12)
441	36763/2024	22.04.2024	ABLAP L-3393/2024	G.R.PATRA	C.O.	COURT NO. 2	Order Dtd. 2024-04-18	BAIL-2	(Seat No-11)
442	36764/2024	22.04.2024	ABLAP L-3386/2024	P.K.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-18		(Seat No-11)
443	36766/2024	22.04.2024	ABLAP L-3380/2024	P.K.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-18	BAIL-1	(Seat No-5)
444	36768/2024	22.04.2024	ABLAP L-3378/	G.C.SWAIN	C.O.	COURT NO.	Order Dtd. 2024-04-18		(Seat



			2024			2			No-5)
445	36769/2024	22.04.2024	BLAPL-3374/2024	A.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-18		(Seat No-5)
446	36771/2024	22.04.2024	ABLAP L-3371/2024	S.K.SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-04-18		(Seat No-5)
447	36774/2024	22.04.2024	ABLAP L-3368/2024	A.K.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-18	BAIL-1	(Seat No-1)
448	36775/2024	22.04.2024	ABLAP L-3365/2024	S.SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-18		(Seat No-1)
449	36778/2024	22.04.2024	ABLAP L-3429/2024	S.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-19		(Seat No-1)
450	36781/2024	22.04.2024	ABLAP L-3434/2024	J.PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-04-19		(Seat No-1)
451	36783/2024	22.04.2024	ABLAP L-3439/2024	J.PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-04-19	BAIL-1	(Seat No-5)
452	36785/2024	22.04.2024	ABLAP L-3456/2024	H.K.PATRA	C.O.	COURT NO. 2	Order Dtd. 2024-04-19	BAIL-1	(Seat No-5)
455	36787/2024	22.04.2024	ABLAP L-	K.C.SWAIN	C.O.	COURT	Order Dtd. 2024-04-19		(Seat

3			3478/ 2024			NO. 2			t No - 5)
4 5 4	36788 /2024	22.04. 2024	ABLAP L- 3480/ 2024	K.C.SWAIN	C.O .	COUR T NO. 2	Order Dtd. 2024-04- 19		(S ea t No - 5)
4 5 5	36791 /2024	22.04. 2024	ABLAP L- 3479/ 2024	H.K.PATRA	C.O .	COUR T NO. 2	Order Dtd. 2024-04- 19	BAIL -1	(S ea t No - 2)
4 5 6	36793 /2024	22.04. 2024	BLAPL - 908/2 024	S.K.TRIPATHY	C.O .	COUR T NO. 2	Order Dtd. 2024-04- 15		(S ea t No - 2)
4 5 7	36804 /2024	22.04. 2024	BLAPL - 3430/ 2024	P.K.BARIK	C.O .	COUR T NO. 2	Order Dtd. 2024-04- 19	BAIL -2	(S ea t No - 11 )
4 5 8	36805 /2024	22.04. 2024	WP (C) - 20847 /2016	J.K. MOHARANA	C.O .	COUR T NO. 2	Order Dtd. 2024-04- 08	WRIT BRAN CH-3	(S ea t No - 11 )
4 5 9	36806 /2024	22.04. 2024	CRLA- 450/2 016	M. K. PANI	C.O .	COUR T NO. 2	Order Dtd. 2024-04- 18	CRIM INAL APPE AL	(S ea t No - 4)
4 6 0	36807 /2024	22.04. 2024	CRLA- 439/2 016	MANOJ KUMAR PANI	C.O .	COUR T NO. 2	Order Dtd. 2024-04- 18	CRIM INAL APPE AL	(S ea t No - 4)
4 6 1	36808 /2024	22.04. 2024	BLAPL - 3432/ 2024	JYOTIKANT MAHAPATRA	C.O .	COUR T NO. 2	Order Dtd. 2024-04- 19	BAIL -2	(S ea t No - )

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462	36809/2024	22.04.2024	ABLAP L-3452/2024	R DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04-19		(Seat No - 11)
463	36810/2024	22.04.2024	WP (C) - 4171/2024	B.K.SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-04-18	WRIT BRANCH-3	(Seat No - 13)
464	36811/2024	22.04.2024	ABLAP L-3420/2024	B.SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-04-19		(Seat No - 13)
465	36812/2024	22.04.2024	ABLAP L-2198/2024	S DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04-19		(Seat No - 13)
466	36813/2024	22.04.2024	BLAPL - 3472/2024	A.T.NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-04-19		(Seat No - 13)
467	36814/2024	22.04.2024	ABLAP L-3412/2024	S. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04-18	BAIL -1	(Seat No - 5)
468	36815/2024	22.04.2024	ABLAP L-3418/2024	ASHOK KUMAR SARANGI	C.O.	COURT NO. 2	Order Dtd. 2024-04-18	BAIL -2	(Seat No - 12)
469	36816/2024	22.04.2024	ABLAP L-1969/	R.K. SARANGI	C.O.	COURT NO.	Order Dtd. 2024-04-18	BAIL -2	(Seat

			2024			2			No - 10 )
4 7 0	36817 /2024	22.04. 2024	CONTC - 2723/ 2024	S. BISWAL	C.O .	COUR T NO. 2	Order Dtd. 2024-04- 19		(S ea t No - 10 )
4 7 1	36818 /2024	22.04. 2024	WP (C) - 9793/ 2024	K. DAS	C.O .	COUR T NO. 2	Order Dtd. 2024-04- 22	WRIT BRAN CH-2	(S ea t No - 34 )
4 7 2	36819 /2024	22.04. 2024	BLAPL - 1853/ 2024	P.K.BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04- 18		(S ea t No - 34 )
4 7 3	36820 /2024	22.04. 2024	ABLAP L- 3385/ 2024	SARAT DASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04- 18		(S ea t No - 34 )
4 7 4	36821 /2024	22.04. 2024	ABLAP L- 3391/ 2024	B.S.SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04- 18		(S ea t No - 34 )
4 7 5	36822 /2024	22.04. 2024	ABLAP L- 3357/ 2024	S.BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04- 18		(S ea t No - 34 )
4 7 6	36823 /2024	22.04. 2024	ABLAP L- 1897/ 2024	T.K.MISHRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04- 18		(S ea t No - 34 )

4 7 7	36824 /2024	22.04. 2024	ABLAP L- 3442/ 2024	SAMARENDRA MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04- 19		(S ea t No - 34 )
4 7 8	36826 /2024	22.04. 2024	BLAPL - 3467/ 2024	SANJIB KUMAR BHANJADEO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04- 19		(S ea t No - 34 )
4 7 9	36827 /2024	22.04. 2024	BLAPL - 2714/ 2024	S. CHOUDHURY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04- 16		(S ea t No - 34 )
4 8 0	36828 /2024	22.04. 2024	BLAPL - 2263/ 2024	S. CHOUDHURY	C.O .	COUR T NO. 2 OLD	Order Dtd. 5000-01- 01		(S ea t No - 34 )
4 8 1	36829 /2024	22.04. 2024	ABLAP L- 3376/ 2024	SUVENDU BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04- 18	BAIL -1	(S ea t No - 4)
4 8 2	36830 /2024	22.04. 2024	ABLAP L- 3372/ 2024	S. K. MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04- 18		(S ea t No - 4)
4 8 3	36831 /2024	22.04. 2024	ABLAP L- 3367/ 2024	S. K. MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04- 18		(S ea t No - 4)
4 8 4	36832 /2024	22.04. 2024	ABLAP L- 8227/ 2023	B.S.SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04- 05	BAIL -1	(S ea t No - 1)
4	36186	22.04.	WP (C)	SANJAYA KUMAR	GEN		Order Dtd. 2024-02-	WRIT	(S

85	/2024	2024	- 3167/ 2024	BEHERA	ERA L		19	BRAN CH-8	ea t No - 41 )
486	36188 /2024	22.04. 2024	WP (C) - 3169/ 2024	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2024-02- 19	WRIT BRAN CH-8	(S ea t No - 41 )
487	36190 /2024	22.04. 2024	WP (C) - 3173/ 2024	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2024-02- 19	WRIT BRAN CH-8	(S ea t No - 41 )
488	36191 /2024	22.04. 2024	WP (C) - 3176/ 2024	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2024-02- 19	WRIT BRAN CH-8	(S ea t No - 41 )
489	36193 /2024	22.04. 2024	WP (C) - 5284/ 2024	JITENDRA KUMAR SAHOO	GEN ERA L		Order Dtd. 2024-04- 03	WRIT BRAN CH-7	(S ea t No - 44 )
490	36195 /2024	22.04. 2024	WP (C) - 3744/ 2023	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-02- 13	WRIT BRAN CH-5	(S ea t No - 21 )
491	36200 /2024	22.04. 2024	WP (C) - 1871/ 2021	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2021-07- 29	WRIT BRAN CH-4	(S ea t No - 27 )
492	36203 /2024	22.04. 2024	WP (C) - 1874/ 2021	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2021-07- 29	WRIT BRAN CH-4	(S ea t No - -

									27)
493	36207/2024	22.04.2024	WPC (OAC) - 902/2016	JITENDRA KUMAR SAHOO	GENERAL		Order Dtd. 2021-09-15	OA Branch	(Seat No - 1)
494	36211/2024	22.04.2024	WP (C) - 6310/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-30	WRIT BRANCH-5	(Seat No - 23)
495	36213/2024	22.04.2024	WP (C) - 672/2011	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-04-09	WRIT BRANCH-5	(Seat No - 23)
496	36214/2024	22.04.2024	WP (C) - 10616/2020	JITENDRA KUMAR SAHOO	GENERAL		Judgement Dtd. 2020-09-07	WRIT BRANCH (DIVISION BENCH)	(Seat No - 109)
497	36216/2024	22.04.2024	ABLAP L- 3266/2024	RAMANANDA THNAPATI	GENERAL		Order Dtd. 2024-04-15		(Seat No - 109)
498	36217/2024	22.04.2024	ABLAP L- 3325/2024	M/S DURGADATTA MOHAPATRA, PRATAP KUMAR NAYAK, ASHA SUBHADARSHINI	GENERAL		Order Dtd. 2024-04-16	BAIL -2	(Seat No - 10)
499	36218/2024	22.04.2024	MACA- 794/2017	M/S.B.N.RATH	GENERAL		Order Dtd. 2024-03-28	MISC . APPEAL SEC.	(Seat No - 1)
500	36219/2024	22.04.2024	WP (C) - 7547/	STATE OF ODISHA	GENERAL		Order Dtd. 2024-04-05	WRIT BRANCH	(Seat

			2024					(DIVISION BENCH-1)	No-107)
501	36220/2024	22.04.2024	WP (C) - 7553/2024	STATE OF ODISHA	GENERAL		Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)
502	36222/2024	22.04.2024	WP (C) - 8316/2024	ASUTOSH ROUT	GENERAL		Order Dtd. 2024-04-10	WRIT BRANCH-3	(Seat No-28)
503	36223/2024	22.04.2024	WP (C) - 9245/2023	SANGRAM KUMAR SINGH	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-2	(Seat No-45)
504	36280/2024	22.04.2024	WP (C) - 8955/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-04-16	WRIT BRANCH-1	(Seat No-31)
505	36284/2024	22.04.2024	WP (C) - 8960/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-04-16	WRIT BRANCH-1	(Seat No-31)
506	36286/2024	22.04.2024	WP (C) - 8977/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-04-16	WRIT BRANCH-1	(Seat No-31)
507	36292/2024	22.04.2024	CONTC - 1466/2024	PRASANTA KUMAR JOSHI, S.K.MISHRA, S.K.LENKA	GENERAL		Order Dtd. 2024-04-16		(Seat No-)



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508	36295/2024	22.04.2024	WA-2745/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-30	WRIT APPEAL	(Seat No-1)
509	36296/2024	22.04.2024	BLAPL-12704/2023	PRABIR KUMAR RAY	GENERAL		Order Dtd. 2024-04-18	BAIL-2	(Seat No-10)
510	36299/2024	22.04.2024	WA-2109/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-18	WRIT APPEAL	(Seat No-6)
511	36308/2024	22.04.2024	CONTC-2702/2024	RASMITA ROUTRAY	GENERAL		Order Dtd. 2024-04-19		(Seat No-6)
512	36313/2024	22.04.2024	WA-956/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-13	WRIT APPEAL	(Seat No-6)
513	36315/2024	22.04.2024	WP (C)-9230/2024	MANAS PATI	GENERAL		Order Dtd. 2024-04-18	WRIT BRANCH-4	(Seat No-38)
514	36317/2024	22.04.2024	WA-2592/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-29	WRIT APPEAL	(Seat No-4)
515	36320/2024	22.04.2024	WP (C)-9079/2024	MANAS PATI	GENERAL		Order Dtd. 2024-04-18	WRIT BRANCH-2	(Seat No-45)

516	36321/2024	22.04.2024	WA-2516/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-24	WRIT APPELLAL	(Seat No - 4)
517	36323/2024	22.04.2024	WP (C) - 8816/2024	MANAS PATI	GENERAL		Order Dtd. 2024-04-16	WRIT BRANCH-8	(Seat No - 43)
518	36326/2024	22.04.2024	WP (C) - 7556/2024	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 107)
519	36329/2024	22.04.2024	WP (C) - 8309/2024	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-04-10	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 115)
520	36331/2024	22.04.2024	TRP (C) - 79/2024	MANAS PATI	GENERAL		Order Dtd. 2024-04-15	M.J.C.	(Seat No - 6)
521	36333/2024	22.04.2024	WP (C) - 5938/2024	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-04-09	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 112)
522	36334/2024	22.04.2024	CONTC - 1456/2024	M/S MANAS PATI, S.KAR, S.S .PATI	GENERAL		Order Dtd. 2024-04-12	CONT EMPT	(Seat No - 1)
523	36337/2024	22.04.2024	WP (C) - 8144/2020	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-04-10	WRIT BRANCH (DIV	(Seat No

								ISIO N BENC H-2)	- 11 6)
5 2 4	36339 /2024	22.04. 2024	WP (C) - 33878 /2023	H.B. DASH	GEN ERA L		Order Dtd. 2024-01- 24	WRIT BRAN CH-6	(S ea t No - 36 )
5 2 5	36341 /2024	22.04. 2024	WP (C) - 24137 /2014	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2024-04- 08	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 4)
5 2 6	36346 /2024	22.04. 2024	WP (C) - 25088 /2023	BIBHUTI BHUSAN PADHI	GEN ERA L		Order Dtd. 2024-01- 24	WRIT BRAN CH-5	(S ea t No - 23 )
5 2 7	36348 /2024	22.04. 2024	WP (C) - 34706 /2020	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2024-04- 08	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 1)
5 2 8	36349 /2024	22.04. 2024	WPC (O AC) - 2482/ 2017	H.B. DASH	GEN ERA L		Order Dtd. 2022-12- 15	OA Bran ch	(S ea t No - 1)
5 2 9	36350 /2024	22.04. 2024	WP (C) - 34714 /2020	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2024-04- 08	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 1)
5 3 0	36352 /2024	22.04. 2024	WP (C) - 20103 /2018	BIBHUTI BHUSAN PRADHAN	GEN ERA L		Order Dtd. 2023-11- 24	WRIT BRAN CH-2	(S ea t No - -

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531	36354/2024	22.04.2024	WP (C) - 3682/ 2022	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2024-04-12	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 3)
532	36355/2024	22.04.2024	WP (C) - 24240 /2014	BIBHUTI BH.PRADHAN	GEN ERA L		Order Dtd. 2016-01-20		(S ea t No - 11 3)
533	36357/2024	22.04.2024	WP (C) - 24236 /2014	BIJAYA CH.SAHU	GEN ERA L		Order Dtd. 2016-01-20		(S ea t No - 11 3)
534	36358/2024	22.04.2024	WP (C) - 13185 /2023	JATINDRA KUMAR MOHAPATRA	GEN ERA L		Order Dtd. 2023-12-07	WRIT BRAN CH-1	(S ea t No - 1)
535	36360/2024	22.04.2024	BLAPL - 3377/ 2024	DIBYA PRAKASH MISHRA	GEN ERA L		Order Dtd. 2024-04-18		(S ea t No - 1)
536	36361/2024	22.04.2024	ABLAP L- 3358/ 2024	KALU CHARAN SWAIN	GEN ERA L		Order Dtd. 2024-04-18	BAIL -1	(S ea t No - 6)
537	36363/2024	22.04.2024	ABLAP L- 3390/ 2024	ASUTOSH TRIPATHY	GEN ERA L		Order Dtd. 2024-04-18	BAIL -2	(S ea t No - 11 )
538	36364/2024	22.04.2024	BLAPL - 8611/ 2023	GOREKHANATH DAS	GEN ERA L		Order Dtd. 2024-04-19	BAIL -2	(S ea t No - )

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539	36369/2024	22.04.2024	SA-53/1930	NIRAJ KUMAR KANSAL	GENERAL		Entire Document		(Seat No - 9)
540	36370/2024	22.04.2024	ABLAP L-3251/2024	SANJAYA KUMAR PATRI	GENERAL		Order Dtd. 2024-04-15		(Seat No - 9)
541	36371/2024	22.04.2024	ABLAP L-3211/2024	BADAL KUMAR BEHERA	GENERAL		Order Dtd. 2024-04-15		(Seat No - 9)
542	36376/2024	22.04.2024	ABLAP L-3388/2024	DIPAK KUMAR SAHOO	GENERAL		Order Dtd. 2024-04-18		(Seat No - 9)
543	36378/2024	22.04.2024	WP (C) - 18159/2023	TAPAN KUMAR BARIK	GENERAL		Entire Order	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 116)
544	36380/2024	22.04.2024	BLAPL - 3463/2024	CHIRANJEEV BIDYABHUSAN	GENERAL		Order Dtd. 2024-04-19		(Seat No - 116)
545	36383/2024	22.04.2024	ABLAP L-14821/2023	LAXMIDHAR MAHAPATRA	GENERAL		Order Dtd. 2024-04-19	BAIL -1	(Seat No - 6)
546	36387/2024	22.04.2024	WP (C) - 8870/2024	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-04-16	WRIT BRANCH-8	(Seat No - 43)

547	36391/2024	22.04.2024	ABLAP L-3263/2024	BATA KRISHNA PANDA	GENERAL		Order Dtd. 2024-04-15		(Seat No - 43)
548	36392/2024	22.04.2024	WP (C) - 8871/2024	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-04-16	WRIT BRANCH-8	(Seat No - 43)
549	36394/2024	22.04.2024	BLAPL - 13117/2023	RINKU NAYAK	GENERAL		Order Dtd. 2024-04-18	BAIL -1	(Seat No - 4)
550	36396/2024	22.04.2024	WA-428/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-11-09	WRIT APPEAL	(Seat No - 1)
551	36400/2024	22.04.2024	ABLAP L-3422/2024	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2024-04-19	BAIL -1	(Seat No - 1)
552	36403/2024	22.04.2024	WA-2299/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-08	WRIT APPEAL	(Seat No - 3)
553	36404/2024	22.04.2024	BLAPL - 3446/2024	DEBASIS MISHRA	GENERAL		Order Dtd. 2024-04-19		(Seat No - 3)
554	36407/2024	22.04.2024	WA-525/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-03	WRIT APPEAL	(Seat No - 6)
555	36427/2024	22.04.2024	WA-2489/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-08	WRIT APPEAL	(Seat No - 6)

									No - 2)
556	36429/2024	22.04.2024	WA-1947/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-19	WRIT APPEAL	(Seat No - 2)
557	36433/2024	22.04.2024	WA-1251/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-06	WRIT APPEAL	(Seat No - 5)
558	36434/2024	22.04.2024	WP (C) - 22910/2023	SUSHIL KUMAR MEHER	GENERAL		Affidavit	WRIT BRANCH-6	(Seat No - 36)
559	36438/2024	22.04.2024	WP (C) - 25464/2022	SURYAKANTA DASMOHAPATRA	GENERAL		Order Dtd. 2024-04-15	WRIT BRANCH (DIVISION BENCH-3)	(Seat No - 122)
560	36440/2024	22.04.2024	WP (C) - 2809/2024	SURYAKANTA DASMOHAPATRA	GENERAL		Order Dtd. 2024-04-09	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 102)
561	36444/2024	22.04.2024	WPC (O A) - 1267/2015	SURYA NARAYAN BEHERA	GENERAL		Petition With Annexures	OA Branch	(Seat No - 1)
562	36450/2024	22.04.2024	WP (C) - 35850/2021	RANJAN KUMAR SETHY	GENERAL		Petition With Annexures	WRIT BRANCH-8	(Seat No - 39)
566	36454/2024	22.04.2024	WP (C) -	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-04-12	WRIT BRANCH	(Seat

3			8559/ 2024		L			CH-5	t No - 47 )
5 6 4	36460 /2024	22.04. 2024	RVWPE T (RP) - 25/20 16	DEBENDRA BEHERA	GEN ERA L		Order Dtd. 2024-04- 08	OA Bran ch	(S ea t No - 1)
5 6 5	36466 /2024	22.04. 2024	CMP- 178/2 024	SURYAKANTA PALAI	GEN ERA L		Order Dtd. 2024-04- 18	WRIT BRAN CH-7	(S ea t No - 15 )
5 6 6	36485 /2024	22.04. 2024	WP (C) - 32685 /2023	SURYA KANTA PALAI	GEN ERA L		Order Dtd. 2024-04- 02	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 1)
5 6 7	36491 /2024	22.04. 2024	ABLAP L- 15313 /2023	HAREKRUSHNA DASH	GEN ERA L		Order Dtd. 2024-02- 21	BAIL -1	(S ea t No - 2)
5 6 8	36504 /2024	22.04. 2024	RSA- 461/2 012	SOUBHAGYA DASH	GEN ERA L		Order Dtd. 2024-04- 03	SECO ND APPE AL	(S ea t No - 2)
5 6 9	36513 /2024	22.04. 2024	WA- 1252/ 2023	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-11- 06	WRIT APPE AL	(S ea t No - 5)
5 7 0	36517 /2024	22.04. 2024	WA- 1253/ 2023	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-11- 06	WRIT APPE AL	(S ea t No - 5)
5 7 1	36542 /2024	22.04. 2024	BLAPL - 4507/	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-08- 17	BAIL -2	(S ea t



			2023						No-7)
572	36543/2024	22.04.2024	ABLAP L-3233/2024	SAROJ BARIK	GENERAL		Order Dtd. 2024-04-15	BAIL-2	(Seat No-7)
573	36544/2024	22.04.2024	ABLAP L-3362/2024	MANTU MALLIK	GENERAL		Order Dtd. 2024-04-18	BAIL-2	(Seat No-10)
574	36545/2024	22.04.2024	ABLAP L-3491/2024	BAISHNAB CHARAN PATRA	GENERAL		Order Dtd. 2024-04-22		(Seat No-10)
575	36546/2024	22.04.2024	BLAPL -2504/2024	GAJENDRA KUMAR BAG	GENERAL		Final Order		(Seat No-10)
576	36547/2024	22.04.2024	ABLAP L-3466/2024	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-04-19	BAIL-1	(Seat No-6)
577	36548/2024	22.04.2024	ABLAP L-3469/2024	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2024-04-19		(Seat No-6)
578	36594/2024	22.04.2024	WA-613/2024	J.P. KAR	GENERAL		Order Dtd. 2024-04-18		(Seat No-6)
579	36780/2024	22.04.2024	ABLAP L-3430/2024	J. PRADHAN	GENERAL		Order Dtd. 2024-04-19		(Seat No-)

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580	36281/2024	22.04.2024	ABLAP L-3300/2024	PRATAP KUMAR BARIK	GENERAL		Order Dtd. 2024-04-16		(Seat No - 6)
581	36288/2024	22.04.2024	WP (C) - 11425/2017	P C DASH	GENERAL		Order Dtd. 2023-10-13	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 114)
582	36344/2024	22.04.2024	WP (C) - 30413/2020	R.K.DEHURY	GENERAL		Order Dtd. 2024-04-04	WRIT BRANCH-5	(Seat No - 23)
583	36366/2024	22.04.2024	WP (C) - 13223/2004	P K DASH	GENERAL		Order Dtd. 2014-03-21		(Seat No - 23)
584	36469/2024	22.04.2024	RSA-441/2023	P BASTIA	GENERAL		Order Dtd. 2024-05-13		(Seat No - 23)
585	36525/2024	22.04.2024	CRLMC - 1012/2024	A. K. MOHANTY	GENERAL		Order Dtd. 2024-04-15	CRIMINAL MISC	(Seat No - 6)
586	36528/2024	22.04.2024	FAO-272/2013	SARAT SWAIN	GENERAL		Order Dtd. 2024-03-27	MISC · APPEAL SEC.	(Seat No - 2)
587	36529/2024	22.04.2024	MACA-780/2017	SARAT SWAIN	GENERAL		Order Dtd. 2022-08-24	MISC · APPEAL SEC.	(Seat No - )

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588	36540/2024	22.04.2024	WP (C) - 30883/2022	BB DAS ADVOCATE CLERK	GENERAL		Order Dtd. 2022-12-07	WRIT BRANCH-3	(Seat No - 14)
589	36541/2024	22.04.2024	RSA-417/2011	PANKAJ KUMAR PANI	GENERAL		Order Dtd. 2023-10-06	SECND APPEAL	(Seat No - 3)
590	36549/2024	22.04.2024	WP (C) - 16917/2017	R K ROUT	GENERAL		Order Dtd. 2019-07-23	WRIT BRANCH-3	(Seat No - 13)
591	36577/2024	22.04.2024	WP (C) - 742/2018	D. K. JENA	GENERAL		Order Dtd. 2018-02-02		(Seat No - 13)
592	36613/2024	22.04.2024	WP (C) - 5826/2024	A SUNDARAY	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 11)
593	36617/2024	22.04.2024	ABLAP L-3243/2024	S R PATTANAIAK	GENERAL		Order Dtd. 2024-04-15		(Seat No - 11)
594	36618/2024	22.04.2024	ABLAP L-3306/2024	J P KAR	GENERAL		Order Dtd. 2024-04-16	BAIL-1	(Seat No - 4)
595	36619/2024	22.04.2024	WP (C) - 7116/2019	G DAS	GENERAL		Order Dtd. 2024-04-19	WRIT BRANCH-3	(Seat No

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596	36620/2024	22.04.2024	BLAPL - 11473/2022	D ROUT	GENERAL		Order Dtd. 2022-12-22	BAIL -1	(Seat No - 4)
597	36621/2024	22.04.2024	WP (C) - 10876/2023	B K MOHANTY	GENERAL		Order Dtd. 2024-04-03	WRIT BRANCH-3	(Seat No - 12)
598	36622/2024	22.04.2024	CRLMC - 3444/2023	W R MOHAPATRA	GENERAL		Order Dtd. 2023-08-11	CRIMINAL MISC	(Seat No - 1)
599	36623/2024	22.04.2024	RSA-80/2024	A BEHERA	GENERAL		Order Dtd. 2024-04-12	SECOND APPEAL	(Seat No - 4)
600	36624/2024	22.04.2024	RSA-80/2024	A BEHERA	GENERAL		Order Dtd. 2024-04-12	SECOND APPEAL	(Seat No - 4)
601	36625/2024	22.04.2024	WP (C) - 31253/2022	P C MOHANTY	GENERAL		Order Dtd. 2023-09-29	WRIT BRANCH-7	(Seat No - 44)
602	36626/2024	22.04.2024	WA-437/2024	P C MOHANTY	GENERAL		Order Dtd. 2024-04-10	WRIT APPEAL	(Seat No - 3)
603	36627/2024	22.04.2024	WP (C) - 6310/2023	P C MOHANTY	GENERAL		Order Dtd. 2023-12-30	WRIT BRANCH-5	(Seat No - 23)

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604	36628/2024	22.04.2024	CRLA-180/2016	S P SAMANTA	GENERAL		Order Dtd. 2023-12-04	CRIMINAL APPEAL	(Seat No-4)
605	36629/2024	22.04.2024	RSA-473/2016	M KAR	GENERAL		Order Dtd. 2024-04-15	SECOND APPEAL	(Seat No-5)
606	36630/2024	22.04.2024	WP (C) - 8548/2024	B N BEHERA	GENERAL		Order Dtd. 2024-04-09Petition,Annexure,	WRIT BRANCH-5	(Seat No-47)
607	36642/2024	22.04.2024	WP (C) - 11748/2003	P K MISHRA	GENERAL		Order Dtd. 2004-04-29		(Seat No-47)
608	36649/2024	22.04.2024	WP (C) - 25599/2021	S K D	GENERAL		Order Dtd. 2024-04-19	WRIT BRANCH-4	(Seat No-19)
609	36656/2024	22.04.2024	WP (C) - 10780/2016	J P KAR	GENERAL		Order Dtd. 2016-09-22Petition,Annexure,		(Seat No-19)
610	36664/2024	22.04.2024	WP (C) - 19875/2017	J SAHOO	GENERAL		Order Dtd. 2022-12-22	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
611	36666/2024	22.04.2024	WP (C) - 7781/2024	N MALLICK	GENERAL		Order Dtd. 2024-04-04	WRIT BRANCH-3	(Seat No

									- 13 )
6 1 2	36668 /2024	22.04. 2024	WP (C) - 26619 /2021	D K BISOI	GEN ERA L		Order Dtd. 2021-10- 17	WRIT BRAN CH-5	(S ea t No - 22 )
6 1 3	36672 /2024	22.04. 2024	WP (C) - 26501 /2021	D K BISOI	GEN ERA L		Order Dtd. 2021-09- 15	WRIT BRAN CH-4	(S ea t No - 37 )
6 1 4	36675 /2024	22.04. 2024	WP (C) - 2193/ 2024	D K BISOI	GEN ERA L		Order Dtd. 2024-03- 12	WRIT BRAN CH-5	(S ea t No - 32 )
6 1 5	36680 /2024	22.04. 2024	WP (C) - 2061/ 2024	D K BISOI	GEN ERA L		Order Dtd. 2024-03- 12	WRIT BRAN CH-3	(S ea t No - 12 )
6 1 6	36683 /2024	22.04. 2024	WP (C) - 18019 /2023	G BARIK	GEN ERA L		Order Dtd. 2023-06- 06	WRIT BRAN CH-4	(S ea t No - 19 )
6 1 7	36688 /2024	22.04. 2024	WP (C) - 28121 /2020	D K BISOI	GEN ERA L		Order Dtd. 2020-12- 01	WRIT BRAN CH-8	(S ea t No - 39 )
6 1 8	36695 /2024	22.04. 2024	WP (C) - 26504 /2021	D K BISOI	GEN ERA L		Order Dtd. 2021-09- 15	WRIT BRAN CH-4	(S ea t No - 37 )
6	36698	22.04.	WP (C)	R C SAHOO	GEN		Order Dtd. 2024-04-	WRIT	(S

19	/2024	2024	- 22324 /2021		ERA L		04	BRAN CH-3	ea t No - 14 )
6 2 0	36702 /2024	22.04. 2024	WP (C) - 21707 /2016	P K JENA	GEN ERA L		Order Dtd. 2020-01- 06Petition,Annexure, Counter,Rejoinder,	WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 6)
6 2 1	36719 /2024	22.04. 2024	ABLAP L- 4181/ 2021	S K PANDA	GEN ERA L		Order Dtd. 2022-07- 12	BAIL -1	(S ea t No - 5)
6 2 2	36723 /2024	22.04. 2024	ABLAP L- 3199/ 2024	SUVENDU BARIK	GEN ERA L		Order Dtd. 2024-04- 10		(S ea t No - 5)
6 2 3	36758 /2024	22.04. 2024	TRP (C) )- 24/20 24	P K MISHRA	GEN ERA L		Order Dtd. 2024-04- 12	M.J. C.	(S ea t No - 6)
6 2 4	36765 /2024	22.04. 2024	WPC (O AC) - 913/2 018	B K SWAIN	GEN ERA L		Order Dtd. 2024-01- 18	OA Bran ch	(S ea t No - 1)
6 2 5	36767 /2024	22.04. 2024	WPC (O AC) - 1229/ 2019	B K SWAIN	GEN ERA L		Order Dtd. 2024-01- 18	OA Bran ch	(S ea t No - 1)
6 2 6	36770 /2024	22.04. 2024	OJC- 3652/ 1996	N DAS	GEN ERA L		Order Dtd. 1998-09- 04		(S ea t No - 1)
6 2 7	36772 /2024	22.04. 2024	WP (C) - 42773	J BASTI	GEN ERA L		Order Dtd. 2024-01- 02Petition,Annexure,	WRIT BRAN CH-8	(S ea t

			/2023						No-43)
628	36773/2024	22.04.2024	WP (C) - 4893/2024	P C DAS	GENERAL		Order Dtd. 2024-03-21	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-123)
629	36776/2024	22.04.2024	CRLMA - 285/2018	J. BASTIA	GENERAL		Order Dtd. 2019-05-02 Judgement Dtd. 2019-05-02, Annexure,	BAIL-1	(Seat No-4)
630	36777/2024	22.04.2024	OJC-13552/1999	G SUNDARA	GENERAL		Order Dtd. 2001-05-01		(Seat No-4)
631	36779/2024	22.04.2024	OJC-1162/1999	G SUNDARA	GENERAL		Order Dtd. 2000-05-10		(Seat No-4)
632	36782/2024	22.04.2024	OJC-11028/1999	G SUNDARA	GENERAL		Order Dtd. 1999-11-25		(Seat No-4)
633	36784/2024	22.04.2024	CMP-25/2020	K C PANDA	GENERAL		Order Dtd. 2023-04-25	WRIT BRANCH-8	(Seat No-40)
634	36786/2024	22.04.2024	BLAPL - 2426/2024	A PARIDA	GENERAL		Order Dtd. 2024-03-05		(Seat No-40)
635	36789/2024	22.04.2024	BLAPL - 9511/	A K NAYAK	GENERAL		Order Dtd. 2024-03-06 Petition, Appeal memo,	BAIL-1	(Seat No-40)



			2023						No - 4)
636	36790 /2024	22.04. 2024	ABLAP L- 14621 /2023	M R BARIK	GEN ERAL		Order Dtd. 2024-04-16	BAIL -1	(S eat No - 5)
637	36792 /2024	22.04. 2024	CRLMC - 4195/ 2023	D PRADHAN	GEN ERAL		Vakalatnama	CRIM INAL MISC	(S eat No - 7)
638	36794 /2024	22.04. 2024	CRLMC - 3981/ 2023	D PRADHAN	GEN ERAL		Vakalatnama	CRIM INAL MISC	(S eat No - 6)
639	36795 /2024	22.04. 2024	CRLMC - 3975/ 2023	D PRADHAN	GEN ERAL		Vakalatnama	CRIM INAL MISC	(S eat No - 6)
640	36796 /2024	22.04. 2024	CRLMC - 3979/ 2023	D PRADHAN	GEN ERAL		Vakalatnama	CRIM INAL MISC	(S eat No - 6)
641	36797 /2024	22.04. 2024	CRLMC - 3989/ 2023	D PRADHAN	GEN ERAL		Vakalatnama	CRIM INAL MISC	(S eat No - 6)
642	36798 /2024	22.04. 2024	CRLMC - 4187/ 2023	D PRADAN	GEN ERAL		Vakalatnama	CRIM INAL MISC	(S eat No - 7)
643	36799 /2024	22.04. 2024	CRLMC - 3988/ 2023	D PRADHAN	GEN ERAL		Vakalatnama	CRIM INAL MISC	(S eat No - 6)
644	36800 /2024	22.04. 2024	CRLMC -	D PRADHAN	GEN ERAL		Vakalatnama	CRIM INAL	(S eat

4			3985/ 2023		L			MISC	t No - 6)
6 4 5	36801 /2024	22.04. 2024	CRLMC - 1034/ 2024	S N MISHRA	GEN ERA L		Vakalatnama	CRIM INAL MISC	(S ea t No - 6)
6 4 6	36802 /2024	22.04. 2024	CRLMC - 764/2 020	P K JENA	GEN ERA L		Order Dtd. 2023-06- 27	CRIM INAL MISC	(S ea t No - 6)
6 4 7	36803 /2024	22.04. 2024	SA- 9/196 4	R K BARIK	GEN ERA L		Order Dtd. 1965-09- 03Appealmemo,		(S ea t No - 6)

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